

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**STARRED QUESTION NO. 47
TO BE ANSWERED ON 06.02.2017**

**OPENING OF KENDRIYA VIDYALAYA /
JAWAHAR NAVODAYA VIDYALAYA**

***47. SHRI MALLIKARJUN KHARGE:
SHRI MANOJ TIWARI:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is considering to review their current policy and guidelines for opening more Kendriya and Jawahar Navodaya Vidyalayas in the country and if so, the details thereof ;
- (b) the number of Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas in the country at present along with number of proposals received from various State Governments to open new vidyalayas in their respective States during the last three years, State/UT/ district-wise;
- (c) whether the Government has fixed any target for opening new Kendriya Vidyalayas in the country during the next five years and if so, the details thereof, State/UT-wise; and
- (d) whether the Government has approved opening of one Jawahar Navodaya Vidyalaya in each of the uncovered districts of the country and if so, the details thereof, State/UT-wise along with the number of students expected to be benefitted by this move of the Government?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JAVADEKAR)**

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 47 RAISED BY SHRI MALLIKARJUN KHARGE & SHRI MANOJ TIWARI HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 6TH FEBRUARY, 2017 REGARDING OPENING OF KENDRIYA VIDYALAYA / JAWAHAR NAVODAYA VIDYALAYA.

(a) to (d): As per norms for the opening of new Kendriya Vidyalayas (KVs) under Civil / Defence sector, the concerned sponsoring authority is liable to provide suitable and sufficient rent free temporary accommodation for setting up of the newly sanctioned KV to make the school functional till the construction of permanent building by Kendriya Vidyalaya Sangathan (KVS) on the land to be provided by the sponsoring agency, free of cost. The identified and demarcated land is also required to be transferred by the State Government / District Authority to KVS.

Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories Administrations and Organization of employees belonging to the eligible categories thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government.

At present, there are 1139 KVs in the country including 3 non-functional i.e. (i) Gulmarg at Tanmarg (J&K) (ii) Central University of Rajasthan at Bandarsindri, District Ajmer, Rajasthan and (iii) KIOCL Kudremukh, Karnataka. The number of proposals received from various State Governments/UT Administrations to open new KV in their respective States / UTs during the last three years are annexed.

The Navodaya Vidyalaya Scheme provides for opening of one Navodaya Vidyalaya in each district of the country. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government to make available requisite suitable land free of cost of construction of school buildings and required temporary accommodation (free of rent) to start the Vidyalaya. However, actual sanction and opening of new JNV depends on the availability of funds and approval by the Competent Authority. One JNV each has been sanctioned in all the districts of the country as on 31st May 2014, excluding Tamil Nadu which has not yet accepted the Navodaya Vidyalaya Scheme.

As on date 660 JNVs have been sanctioned in the country out of which 594 are functional. These include 62 new JNVs for the uncovered districts as on 31st May 2014, which was sanctioned in 2016. JNV functioning at full strength can accommodate 80 students in each class, from Classes VI to XII and therefore a full fledged Navodaya Vidyalaya can enroll / accommodate 560 students. Accordingly, once these 62 JNVs are made fully functional, a total of 34,720 students are likely to be accommodated upto class XII.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 47 RAISED BY SHRI MALLIKARJUN KHARGE & SHRI MANOJ TIWARI HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 6TH FEBRUARY, 2017 REGARDING OPENING OF KENDRIYA VIDYALAYA / JAWAHAR NAVODAYA VIDYALAYA.

Details of proposals received for opening of new KV's during the last three years

S. N.	Name of State	Name of Districts	Number of proposals received during 2014	Number of proposals received during 2015	Number of proposals received during 2016	Total
1	A& N (UT)	-	-	-	-	-
2	Andhra Pradesh	Guntur	-	-	04	04
		Prakasam	01	01	01	03
		Nellore	-	01	-	01
3	Arunachal Pradesh	Longding	-	-	01	01
		Kurung Kumey	-	-	01	01
4	Assam	-	-	-	-	-
5	Bihar	Nawada	-	-	01	01
		Aurangabad	-	-	01	01
6	Chandigarh(UT)	-	-	-	-	-
7	Chhattisgarh	Korba	-	-	01	01
		Bemetara	-	-	01	01
		Kondagaon	-	-	01	01
		Surajpur	-	01	-	01
		Janjgir Champa	-	-	01	01
		Gariaband	-	-	01	01
		Sukma	-	-	01	01
		Bijapur	-	01	-	01
		Dhamtari	-	-	01	01
		Raipur	-	01	-	01
8	D&N Haveli (UT)	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-
10	Delhi (UT)	North East Delhi	-	-	01	01
11	Goa	-	-	-	-	-
12	Gujarat	-	-	-	-	-
13	Haryana	Samalkha	01	-	-	01
14	Himachal Pradesh	Mandi	-	01	-	01
15	Jammu & Kashmir	Ramban	-	01	-	01
		Doda	-	-	01	01
16	Jharkhand	Khunti	-	-	01	01
		Lohardaga	-	-	01	01
		Saraikele Kharswan	-	-	01	01
		Dumka	-	-	01	01
		Palamau	-	-	01	01
		Giridih	-	-	01	01
		Chatra	-	-	01	01
17	Karnataka	Koppal	-	02	-	02
		Belagavi	-	-	01	01
		Chickaballapur	-	-	01	01
		Chikmagalur	01	-	-	01
18	Kerala	Kollam	-	-	01	01
		Kozhi kode	-	01	-	01
19	Lakshdweep (UT)	-	-	-	-	-

20	Madhya Pradesh	Gwalior	-	-	02	02
		Sehore	-	-	01	01
		Seoni	-	-	01	01
		Rajgarh	-	-	01	01
		Alirajpur	-	-	01	01
		Dhar	-	01	-	01
		Mandsaur	-	-	01	01
		Tikamgarh	-	-	01	01
		Betul	-	-	02	02
		Anuppur	01	-	-	01
		Ganj Basoda	01	-	-	01
		Neemuch	-	-	01	01
		Raisen	-	-	01	01
21	Maharashtra	Washim	-	-	01	01
		Gadchiroli	-	-	01	01
		Satara	-	-	01	01
		Akola	-	-	01	01
22	Manipur	-	-	-	-	-
23	Meghalaya	-	-	-	-	-
24	Mizoram	-	-	-	-	-
25	Nagaland	-	-	-	-	-
26	Odisha	Jagatsinghpur	-	-	01	01
		Keonjhar	-	-	02	02
		Ganjam	01	-	-	01
		Angul	-	01	-	01
27	Pondichery	-	-	-	-	-
28	Punjab	-	-	-	-	-
29	Rajasthan	Rajsamand	-	01	-	01
		Dholpur	-	-	01	01
		Jodhpur	-	01	-	01
		Pali	-	01	-	01
30	Sikkim	-	-	-	-	-
31	Tamil Nadu	Thanjavur	-	-	01	01
		Tirunelveli	-	01	-	01
32	Telangana	Nizamabad	-	01	-	01
33	Tripura	North Tripura	01	-	-	01
		Gomti	01	-	-	01
		South Tripura	01	-	-	01
34	Uttar Pradesh	Behraich	-	-	01	01
		Pratapgarh	-	-	01	01
		Kaushambi	-	01	-	01
		Farrukhabad	-	01	-	01
		Ramabai nagar	-	01	-	01
		Faizabad	01	-	-	01
35	Uttarakhand	-	-	-	-	-
36	West Bengal	-	-	-	-	-
	TOTAL		10	20	51	81

MATERIAL FOR THE REPLY OF LOK SABHA STARRED QUESTION NO. 47 RAISED BY SHRI MALLIKARJUN KHARGE & SHRI MANOJ TIWARI HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 6TH FEBRUARY, 2017 REGARDING OPENING OF KENDRIYA VIDYALAYA / JAWAHAR NAVODAYA VIDYALAYA.

EXECUTIVE SUMMARY

- The thrust of the question is to know whether the Government is considering to review their current policy and guidelines for opening more Kendriya Vidyalayas.
- KVS vide its office Memorandum No. F. 1-23(3)-2004/KVS (Admn-I) dated 20.01.2017 has revised the norms prescribed for opening of new Kendriya Vidyalayas under Civil/ Defence Sector. (**Annexure-I**)
- The proposals for opening of new Kendriya Vidyalayas under Civil Sector are considered, if the same is received from the concerned Ministry of Govt. of India/State Govt./District authorities concerned in the prescribed format committing thereby availability of requisite resources for setting up of a new KV.
- As on 02.02.2017, 1142 Kendriya Vidyalayas are there all over the country (including 03 abroad Moscow, Kathmandu and Tehran). However, 03 Kendriya Vidyalayas are non-functional as on date i.e. (i) KV Gulmarg, at Tanmarg, (J&K), (ii) KIOCL Kudremukh, Karnataka and (iii) Bandar Sindri, Ajmer (Rajasthan). State / UT wise details of given in **Annexure-II**.
- Presently 2nd shift is functioning in 65 Kendriya Vidyalayas all over the country. The State-wise details of such Vidyalayas are given in **Annexure- III**.
- Presently there are 160 districts all over the country where there is no Kendriya Vidyalaya. State-wise details are given in **Annexure- IV**.
- There are 118 Parliamentary Constituencies in the country, which do not have KV. The names of such Parliamentary Constituencies are given in **Annexure- V**.
- Approval of Govt. of India for opening of 54 Kendriya Vidyalayas under Civil/Defence Sector have been issued on 04.03.2014 with the request to the each sponsoring authority to transfer the requisite extent of land in favour of KVS at the earliest to enable the Sangathan to issue necessary administrative orders to make the KV functional. Out of which 46 Kendriya Vidyalayas have been opened and made functional till 02.02.2017 and 01 Kendriya Vidyalaya i.e. Khanpur, District Roopnagar, Punjab is being made functional from 01.04.2017. The State-wise details are given in **Annexure-VI**.

- There are 35 Left Wing Extremism Affected Districts in 07 States all over the Country out of which 01 district i.e. Vishakhapatnam is in the State of Andhra Pradesh and have 09 Kendriya Vidyalayas. 06 LWE affected Districts are in the State of Bihar and have 07 Kendriya Vidyalayas. Details are given in **Annexure-VII**.
- Presently there are 33 proposals for opening of new KVs which have been found feasible out of which 26 have been approved by the Board of Governors, KVS and remaining 07 are yet to be approved by BoG of KVS. The details are given in **Annexure-VIII**. Out of these 33 proposals, 06 proposals are from Left Wing Extremism (LWE) affected districts.
- KVS has 25 Regional Offices and 05 Zonal Institutes for Educational Training (ZIET) i.e. one each at Gwalior, Mumbai, Mysore, Bhubaneswar and Chandigarh. All ZIETs are functional.
- Kendriya Vidyalaya Sangathan constructs permanent Vidyalaya buildings for Kendriya Vidyalayas under Civil/Defence Sector after transfer of adequate & suitable land in favour of KVS free of cost/ on lease by the sponsoring authorities. Some States, however, provide initial lease for a lesser period with provision to extend it upto 99 years. For KVs under Project/IHL Sector, land & permanent school building is provided by the concerned Sponsoring Authority.
- Presently 873 KVs are functioning in permanent Vidyalaya buildings out of which 732 are constructed by KVS and 141 provided by the sponsoring agencies of KVs of Project/IHL Sector/KVs Abroad.
- Under Special Dispensation Scheme, the quota of each Hon'ble Member of Parliament has been enhanced from 6 to 10 admissions from the academic year 2016-17 with the approval of Board of Governors, KVS.

EXECUTIVE SUMMARY (NVS)

- The thrust of the Question raised is about the review their current policy and guidelines for opening Kendriya and Jawahar Navodaya Vidyalayas in the country.
- The Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each District of the country. The Navodaya Vidyalaya system is a unique experiment, unparalleled in the annals of school Education in India and elsewhere. Navodaya Vidyalayas are run by Navodaya Vidyalaya Samiti which is an Autonomous Organization under the Ministry of Human Resource Development, Deptt. Of Literacy and School Education. The Samiti is having its Headquarter at NOIDA (UP) and eight Regional Offices at Bhopal, Chandigarh, Hyderabad, Jaipur, Lucknow, Patna, Pune and Shillong. Features: One in every district of the Country, Location – in rural areas, Free education including boarding & lodging, Medium of Instruction – Regional Language from Class-VI to VIII and Hindi & English thereafter, Student Exchange Programme – Migration of 30% students at Class-IX for one academic year from Hindi speaking districts to non-Hindi speaking districts and vice-versa, Affiliated to Central Board of Secondary Education (CBSE).
- Out of 644 Districts in the country (excluding Tamil Nadu which has not yet accepted the Scheme) JNVs have been sanctioned in 598 Districts, out of which 594 JNVs are functional), 04 JNVs are non-functional, 546 JNVs are functioning from their own buildings/permanent sites while 48 are functioning from temporary sites.
- JNVs achieved a pass percentage of 98.83% in Class-X CBSE exams and 96.70% in Class-XII CBSE exams.
- The Navodaya Vidyalaya Scheme provides for opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. Opening of new JNVs is a continuous process. Opening of additional JNV in existing Districts and JNV in newly created Districts depends on the willingness of the concerned State Government to make available requisite suitable land free of cost for construction of school buildings and required temporary accommodation (free of rent) to start the Vidyalaya. Actual sanction and opening of new JNV depends on the availability of funds and approval by Competent Authority.
- The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 23.11.2016, has approved the proposal for setting up of JNVs in 62 uncovered Districts in the country (as on 31.05.2014), at a total cost of Rs. 2871.09 crores.

LOK SABHA STARRED QUESTION NO. 47 RAISED BY SHRI MALLIKARJUN KHARGE & SHRI MANOJ TIWARI HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 6TH FEBRUARY, 2017 REGARDING OPENING OF KENDRIYA VIDYALAYA / JAWAHAR NAVODAYA VIDYALAYA.

NOTE FOR SUPPLEMENTARIES

BRIEF NOTE ON KVS

1. INTRODUCTION

The Government of India approved the Scheme of Kendriya Vidyalaya Sangathan in November 1962 to provide educational facilities for the children of transferable Central Government/ Defence employees. Initially, 20 Regimental Schools in Defence Stations were taken over as Central Schools during the Academic Year 1963-64, as a unit of the Ministry of Education of the Government of India.

In 1965, an autonomous body, namely Kendriya Vidyalaya Sangathan was registered as a Society under Societies Registration Act XXI of 1860, which took over the task of opening and managing the Central Schools, henceforth called Kendriya Vidyalayas. The Sangathan is financed from the non-plan and plan funds of the Government of India.

As on 02.02.2017, there are 1142 Kendriya Vidyalayas including three Kendriya Vidyalayas functioning abroad at Kathmandu, Moscow and Tehran and 03 **non-functional i.e. KV Gulmarg at Tangmarg (J&K), KIOCL, Kudremukh (Karnataka) & Bandarsindri, Ajmer (Rajasthan)** .

The Sector wise distribution of Kendriya Vidyalayas is given as under:

a).	Civil	-	653
b).	Defence	-	351
c).	Project	-	109
d).	Institute of Higher Learning	-	029
	Total	-	<u>1142</u>

2. OBJECTIVES

The main objectives of Kendriya Vidyalayas are as under:

- To cater to the educational needs of the children of transferable Central Government employees including Defence and Para-Military Personnel by providing a common programme of education.
- To provide, establish, endow, maintain, control and manage schools, hereinafter called 'the Kendriya Vidyalayas' for the children of transferable employees of the Government of India, floating population and others including those living in remote and undeveloped locations of the country and to do all acts and things necessary for or conducive to the promotion of such schools.
- To pursue excellence and set pace in the field of school education;
- To initiate and promote experimentation and innovativeness in education in collaboration with other bodies like the CBSE, NCERT etc., and

- To develop the spirit of national integration and create a sense of 'Indianness' among children.

3. ADMINISTRATION

(a) Sangathan has 03 tier Management Structure

- Headquarter, at New Delhi
- 25 Regional Offices, to manage schools put under their Administrative Control.
- Kendriya Vidyalayas, spread all over the country & abroad.

(b) Functioning of KVS

- KVS has its General Body called Sangathan comprising of 31 Members.
- The Board of Governors has 25 Members.
- 04 Standing Committees have been constituted to assist the BOG i.e. Academic Advisory Committee, Finance Committee, Works Committee and Establishment & Administration Committee.

The Minister for Human Resource Development is ex-officio Chairman of the Sangathan. The policy and guidelines issued by the Sangathan and its Board of Governors are executed by the Commissioner who is the Executive Head of the Sangathan.

4. PROCESS/NORMS FOR OPENING OF KENDRIYA VIDYALAYAS UNDER CIVIL/DEFENCE SECTOR

A. Sponsoring Authorities

Proposal for opening of new Kendriya Vidyalayas will be considered, if sponsored by (a) Ministries or Departments of the Govt. of India; (b) State Governments; (c) Union Territories Administration

B. Requirement of land

The requisite extent of land to be provided, free of cost, by the sponsoring authority is as under:-

Sl. No.	Location	Minimum extent of land (Acres)	Desirable extent of land (Acres)
1	Metropolitan cities and Hyderabad & Bangalore	2.5	5
2	All other Locations.	5	10

The Sponsoring Authorities should make efforts to provide the desirable extent of land in case of land availability for creation of all sports and other infrastructural facilities and for future expansion of KV, since in the minimum extent of land norm as above, all these facilities may not be adequately created.

For State Sponsored KVs under Civil Sector, the proposals should come from State Govt. **instead of from District Collectors**. Also to ensure that some KVs develop all sports facilities like football field, 400 meter running track etc. the State Govt. will take care that at least every third proposal sent by them fulfils the desirable extent of land norms in future.

Water and electricity lines/ supply and approach road upto the site offered by sponsoring authority for construction of permanent school building will be provided by the sponsoring authority at their cost.

C. Acceptance of land for Kendriya Vidyalayas on donation basis:-

KVS may accept the land on donation basis with the following provisions:-

- a) The donor may donate land to the State Govt./District Administration who in turn will transfer the land to KVS on permanent grant basis.
- b) KVS shall fix one plaque inside the Kendriya Vidyalaya campus at appropriate place engraving the name of donor as a mark of memory.

D. REQUIREMENT OF TEMPORARY ACCOMMODATION:

The sponsoring authority is liable to provide suitable & sufficient rent free temporary accommodation to run the classes. Preferably, the sponsoring authorities may provide **15 rooms** roughly of the size of 7m x 7m, which can accommodate at least 40 students per section. This accommodation is necessary to initially open the new Kendriya Vidyalaya and start classes I to V with **single section** each and also for the purpose of Principal room, staff room, Library room, Vidyalaya Office and accommodation for other miscellaneous activities of the Vidyalaya and for consequential growth for next 3-4 years.

The Sponsoring Authority shall also provide safety certificate of the temporary building provided by them annually.

The sponsoring authority will undertake repairs/maintenance of the temporary building at its own cost till the Kendriya Vidyalaya is shifted in the permanent school building constructed by KVS.

5. Opening of Kendriya Vidyalayas under Project Sector/ Institute of Higher Learning Sector

Proposals received from the Public Sector undertakings for opening Kendriya Vidyalaya in their campuses are considered on fulfillment of certain terms and conditions devised by KVS in the form of an MOU. The recurring and non-recurring expenditure including proportionate overhead charges and future development expenditure are met by the PSUs/ Institutes of Higher Learning besides providing of suitable and sufficient land, building, furniture, equipment and residential accommodation for the staff of the proposed K.V.

6. Special Focus Districts

The districts having minority concentration/ SC female literacy less than 10% and areas covered under ITDP/Schedule V & VI have been taken in the criteria of special focus districts.

7. Zonal Institute for Educational Training (ZIETs)

KVS has 05 Zonal Institutes for Educational Training i.e. one each at Gwalior (MP), Mysore (Karnataka), Mumbai (Maharashtra) Chandigarh (UT) and Bhubaneshwar, (Odisha). All ZIETs have been made functional.

8. Admission in Kendriya Vidyalayas

The admission in Kendriya Vidyalayas is regulated on certain guidelines duly approved by Board of Governors of KVS, according to which the following priorities shall be followed in granting admissions in KVs in the Defence/Civil Sector from the Academic Year 2014-15:-

1. Children of transferable and non-transferable central government employees and children of ex-servicemen. This will also include children of foreign national officials, who come on deputation or transfer to India on invitation by Govt. of India.

2. Children of transferable and non-transferable employees of Autonomous Bodies/Public Sector Undertaking/Institute of Higher Learning of the Government of India
3. Children of transferable and non-transferable State Government employees.
4. Children of transferable and non-transferable employees of Autonomous Bodies/ Public Sector Undertakings/Institute of Higher Learning of the State Governments.
5. Children from any other category including the children of foreign nationals who are located in India due to their work or for any personal reasons. **The Children of Foreign Nationals** would be considered only in case there are no Indian Nationals' waitlisted for admission.

Note: Preference in Admission to wards will be granted based on the number of transfers of the parents in the last 7 years.

No deviation from the aforesaid policy can be made in the matters of admission.

9. CALCULATION OF STAFF STRENGTH AS WELL AS FINANCIAL IMPLICATIONS FOR OPENING A NEW KENDRIYA VIDYALAYA.

a). KV from Class I to XII with Science Stream

Post	One Section	Two Section
Principal Gr.I	01	01
HM	-	01
PGTs	07	10
TGTs	04	10
PRT	06	11
Misc.	04	04
UDC	01	01
LDC	01	01
Sub Staff (For Lab.)	03	03
Sub Staff	05	07
TOTAL	32	49

b). Recurring and Non-recurring Expenditure for establishing one Kendriya Vidyalaya

(Rs. in lacs)

Status of KV	No. of Staff	Recurring Expenditure	Non-recurring Expenditure	Capital cost	Total
I to XII with two sections (03 streams)	58	264.07	42.00	1823.00	2129.07
I to XII with one section (03 streams)	39	170.96	25.00	1823.00	2019.46

10. FINANCIAL ASSISTANCE

(a) Detail position of Plan and Non- Plan expenditure during last 5 years is given below:-

(Rs. in Crore)

Year	Plan		Non plan	
	Grant Received	Expenditure	Grant Received	Expenditure
2011-12	350.00	365.12	1885.00	2003.85
2012-13	350.00	320.23	2104.34	2341.66
2013-14	350.00	351.00	2424.97	2627.33
2014-15	742.00	734.72	2501.15	2617.40
2015-16	875.00	896.37	2403.47	2796.76

Note: Wherever the expenditure incurred is more than the grants received, the same has been incurred out of unspent grant of previous year.

(b) Budget provision for the year 2016-17 is given below:-

(Rs. in crore)

Plan	Non plan	Total
RE 2016-17	RE 2016-17	RE 2016-17
1102.71	2884.54	3987.25

11. ACADEMIC PERFORMANCE

The result of the Kendriya Vidyalayas has been much better than the average of CBSE affiliated schools which are indicated as under:-

Year	Class -X		Class-XII	
	KVS	CBSE	KVS	CBSE
2012	99.49%	98.19%	94.15%	80.19%
2013	99.90%	98.76%	94.82%	82.10%
2014	99.59%	98.87%	97.39%	82.66%
2015	99.39%	97.32%	94.75%	82.00%
2016	98.92%	96.21	95.43%	83.05%

12. FACT SHEET

a) Administration

- Number of Kendriya Vidyalayas : 1142
(As on 05.12.2016)
- Number of functional KVs(including 3 KVs located abroad) (As on 05.12.2016) : 1139
- Number of non-functional KV 03 : 03
(As on 05.12.2016) {KV Gulmarg at Tanmarg, (J&K) ,KV KIOCL, Kudremukh, (Karnataka) & KV Bandarsindri, Distt. Ajmer, (Rajasthan)}
- Number of KVs running with 2nd shift : 66
(As on 05.12.2016)
- Number of Regional Offices : 25
Number of ZIETs (Zonal Institute of Education & Training-Chandigarh, Gwalior, Bhubneswar, Mumbai & Mysore) : 05
- Number of districts having no KV : 160
(As on 05.12.2016)

- Number of Lok Sabha Constituencies (16th) Having no KV (As on 05.12.2016) : 118
- Number of feasible proposals (fit cases for Consideration of opening of new KVs (As on 05.12.2016) : 26

b) Academic

- Number of Students (As on 30.09.2016) : 12,31,278
- Pupil Teacher Ratio : 27:1
- Number of SC Students : 2,34,410
- Percentage of SC Students : 19.68%
- Number of ST Students : 68,282
- Percentage of ST Students : 5.73%
- No. of KVs with Computer Labs (As on 30.06.2016) : 1106
- Student Computer Ratio : 18:1

c) Setting up of E-class rooms in Kendriya Vidyalayas

125 Kendriya Vidyalayas having 10 E-class rooms in each (equipped with interactive board, multimedia projector, computer etc) were established by KVS (HQ). Regional Offices and schools have also got few class rooms of their own. At present total number of E-class rooms in KVs is about 3500.

E-contents

KVS has developed its own E-content in all subjects for all classes for use of Kendriya Vidyalayas on-line/off-line basis. The process of updating the E-content is going on regular basis in collaboration with CIET-NCERT, CBSE, NVS.

d) Establishment

Sanctioned posts of Teaching /Non-teaching

- Staff as on 01.11.2016 : 57,002
- Staff in Position as on 01.11.2016 : 42,976
- Vacancy Position as on 01.11.2016 : 14,026

Sl. No.	Category	Sanctioned Posts	In Position	Vacancies
1.	Non-teaching Staff	10,861	6,954	3,907
2.	Teaching	46,141	36,022	10,119
	Total	57,002	42,976	14,026

e) Works

KVS constructs permanent Vidyalaya buildings for KVs under Defence/Civil Sector after transfer of adequate & suitable land in favour of KVS free of cost either on lease or on permanent basis by the sponsoring authorities. Presently the status of Vidyalaya Buildings is as under as on 01.01.2017:-

- (i) Total KVs : 1142
- (ii) KVs under project (109)/Institute of Higher Learning (29)/Abroad (3) : 141
- (iii) KVs under Civil/Defence Sector in which building has to be constructed by KVS : 1001
- (iv) No. of KVs with permanent buildings : 732

(v) KVs where school building is under construction	: 101
(vi) KVs where school buildings are under planning.	: 67
(vii) KVs where land identified and awaiting Lease in favour of Sangathan	: 69
(viii) KVs where land yet to be identified at site	: <u>32</u>
Total	<u>1001</u>

FEE STRUCTURE (PER MONTH) w.e.f. 01.04.2013

1.	Admission Fee	Rs. 25.00
2.	Re Admission Fee	Rs 100.00
3.	Tuition Fee	
3(a)	Class IX & X (Boys)	Rs 200.00
3(b)	Class XI & XII Commerce & Humanities (Boys)	Rs 300.00
3l	Class XI & XII Science (Boys)	Rs.400.00
4	Computer Fund	
4(a)	Class III onwards wherever Computer Education is being imparted	Rs 100.00
4(b)	Computer Science Fee. (for elective subjects) + 2 stage	Rs 150.00
5	Vidyalaya Vikas Nidhi	
5(a)	Class I – XII	Rs 500.00

14. Category wise exemption of payment of Tuition fee, VVN and Computer Fund

Category	Tuition fees	Computer Fund	VVN Contribution
Girls students from class 1-XII	Exempted	Not Exempted	Not Exempted
SC/ST students	Exempted	Not Exempted	Not Exempted
Children of KVS employees	Exempted	Not Exempted	Not Exempted
Children of officers and men of armed forces and Paramilitary personnel killed or disabled during the hostilities 1962;1965;1971 and 1999 and as well as to the children of Defence Personnel of Indian Peace Keeping Force(IPKF) in Srilanka and personnel of armed forces killed or disabled in "Operation Meghdoot" in Seachen area and "Operation Vijay" in Kargil. In addition, the concession of exemption from payment of tuition fee, VVN and Computer fund to the children of Armed Forces and Para Military Forces personnel whose parents were killed/ declared missing or permanently disabled during any counter insurgency operation in India or abroad has also been extended. This exemption may be granted after certification by the concerned Ministry.	Exempted	Not Exempted	Exempted
Children of the parents, who are living below poverty line, up to two children and having BPL card	Exempted		
Disabled students. (Subject to the condition laid down in KVS Letter No.F125-19/2007-08/KVS (Budget) dt.15.10.2009).	Exempted	Not Exempted	Exempted
All girl students from classes VI to XII who happen to be the only child of their parents (w.e.f. 01.01.2006 from VVN & Computer Fund.)	Exempted	Exempted	Exempted
Emergency Assistance to the students	Exemption of VVN for one academic session is allowed		

Note:

- a. Exemption of various types of fees mentioned above will not be allowed henceforth to the children of Government employees as they are getting reimbursement from their departments.
- b. KVs under project Sector, are authorized to implement their own differential fee structure vide KVS Letter No. 6-1/91-KVS(Budget) dt.11.11.1999

As regard to KVs under project Sector, they are authorized to implement their own differential fee structure vide KVS Letter No. 6-1/91-KVS (Budget) dt.11.11.1999

Statement indicating class wise percentage of increase of fee from 2005 to 2012 of KVS							
	Classes	Fee					
		2005		2012		% age increase	
	I to II	160		240		50	
	III to VIII	180		290		61	
		Girls	Boys	Girls	Boys	Girls	Boys
	IX-X	180	220	290	490	61	123
	XI (Science)	240	290	400	800	67	176
	XI (Hum. & Com.)	160	210	240	540	50	157
	XII (Science)	240	290	400	800	67	176
	XII (Hum. & Com.)	160	210	240	540	50	157

PROBABLE QUESTIONS AND THEIR BRIEF REPLIES

Q.1 Are Kendriya Vidyalayas opened /set up on the criteria of urban/semi-urban/ rural/ hilly/ metropolitan area/State-wise/District wise/tribal Area wise or Parliamentary Constituency-wise?

Ans. No Sir. Kendriya Vidyalayas are not opened on the criteria of urban/semi-urban/ rural/ hilly/ metropolitan area/State-wise/District wise/Tribal Area wise or Parliamentary Constituency-wise.

Q.2 How many Kendriya Vidyalayas are functioning in North Eastern States in the country?

Ans. At present, 105 Kendriya Vidyalaya are functioning in North Eastern States of the country.

Q.3 How many new Kendriya Vidyalayas have been sanctioned by the Govt./CCEA during the year 2013-14?

Ans. 54 new Kendriya Vidyalaya have been sanctioned by the Govt./CCEA during the year 2013-14.

Q.4 How many proposals for opening of new Kendriya Vidyalayas are there under consideration in KVS which are likely to become feasible?

Ans. 19 proposals for opening of new Kendriya Vidyalayas are there under consideration in KVS which are likely to become feasible. The details are given in **Annexure-IX**

Q.5 How many Kendriya Vidyalayas are functioning in permanent buildings as on 02.02.2017?

Ans. As on 02.02.2017, 873 Kendriya Vidyalayas (732 constructed by KVS and 141 under Project/IHL Sector/KVs Abroad) are functioning in permanent Vidyalaya buildings.

Q.6 Whether there is any special dispensation scheme for the Members of Parliament for recommending admissions in Kendriya Vidyalayas?

Ans: Yes, Under Special Dispensation Scheme each Hon'ble Member of Parliament can recommend 10 cases for admissions in an academic year.

Q.7 Whether all provisions of RTE Act are being followed by KVS?

Ans. Yes, as applicable to Kendriya Vidyalayas.

CONSTITUENCY / DISTRICT OF THE HON'BLE MEMBER OF PARLIAMENT.

SHRI MALLIKARJUN KHARGE, Hon'ble M.P.

State : **KARNATAKA**

Name of Parliamentary Constituency : **Gulbarga (Lok Sabha)**

Political party : **Indian National Congress**

Present Address : 9, Safdarjung Road,
New Delhi- 110 011

Phone No. : (011) 23793068, 23793082, 09650094444

Permanent Add. : "Lumbini" Aiwan-e-
Shahi Area,
,Gulbarga, Karnataka-585102

Phone No. : (011) 23793068, 23793082, 09650094444

CONSTITUENCY / DISTRICT OF THE HON'BLE MEMBER OF PARLIAMENT.

SHRI MANOJ KUMAR TIWARI, Hon'ble M.P.

State : **DELHI NCT**

Name of Parliamentary Constituency : **North East Delhi**

Political party : **Bharatiya Janta Party**

Present Address : 159, North Avenue,
New Delhi-110001

Phone No. : (011) 23094123

Permanent Add. : 1603-04, Shio Shakti
Building, Sunderban,
Shashtrinagar, Andheri West, Mumbai.

Phone No. : (011) 23094123

Details of Kendriya Vidyalayas in the State of Karnataka

SN.	Subject matter	Status
1.	No. of Kendriya Vidyalayas sanctioned	46
2.	No. of Kendriya Vidyalayas functional	45 (Annexure-X)
3.	No. of Kendriya Vidyalayas non-functional	01 i.e. KIOCL, Kudremukh
4.	No. of Kendriya Vidyalayas Functioning with second shift	Nil
5.	No. of Districts where there is no Kendriya Vidyalaya	07 Districts i.e. 1. Bangalore Rural 2. Chitradurga 3. Gadag 4. Ramanagara 5. Chikkaballapur 6. Yadgir 7. Chickmagalur
6.	No. of Parliamentary Constituency where there is no KV	03 1. Bangalore South 2. Chitradurga 3. Bangalore Rural
7.	No. of Kendriya Vidyalaya functioning in permanent building	35 (Including KIOCL Kudremukh)
8.	No. of Kendriya Vidyalaya functioning in temporary building	11
9.	No. of Kendriya Vidyalaya where School building under construction	07 (KV No.-3 Belgaum, Karwar, Shimoga, Koppal, Chamarajnagar, Kodagu and Haveri
10.	KVs where building under planning	03 (KV Chikodi, Mandya and Udupi)
11.	KVs where land lease is awaited	01 (KV Krishnarajapuram)
12.	Result 2015-16 i) Class X : ii) Class XII :	X- 99.96% XII- 97.61 %

Details of Kendriya Vidyalayas in the State of Delhi

SN.	Subject matter	Status
1.	No. of Kendriya Vidyalayas sanctioned	44
2.	No. of Kendriya Vidyalayas functional	44 (Annexure-XI)
3.	No. of Kendriya Vidyalayas non-functional	Nil
4.	No. of Kendriya Vidyalayas Functioning with second shift	22
5.	No. of Districts where there is no Kendriya Vidyalaya	03 (1. North East Delhi, 2. North Delhi, 3. South East Delhi)
6.	No. of Parliamentary Constituency where there is no KV	01 (North East Delhi)
7.	No. of Kendriya Vidyalaya functioning in permanent building	38
8.	No. of Kendriya Vidyalaya functioning in temporary building	06
9.	No. of Kendriya Vidyalaya where School building under construction	04 (KV Sector -5 Narela, Sector-22 Rohini, Sector-28 Rohini and Sector -25 Rohini)
10.	KVs where land lease is awaited	02 (KV No-4 Delhi Cantt and KV Shakurbasti)
11.	Result 2015-16 iii) Class X : iv) Class XII :	X- 99.64 % XII- 95.67 %



केन्द्रीय विद्यालय संगठन
KENDRIYA VIDYALAYA SANGATHAN
18 संस्थागत क्षेत्र, शाहीद जीत सिंह मार्ग,
नई दिल्ली 110 016
18, Institutional Area, Shaheed Jeet Singh Marg
New Delhi 110 016
Fax: 26514179 फ़ोन TEL: 26858570
website: www.kvsangathan.nic.in

No.F.1-23(3)/2004-KVS(Admn.I) / 601

Dated: 20th January, 2017

OFFICE MEMORANDUM

Subject: Revision of norms prescribed for opening of new Kendriya Vidyalayas under Civil/Defence Sector.

Approval of the Board of Governors, KVS as accorded in its 106th meeting held on 15.11.2016, is hereby conveyed for modifications in the existing norms prescribed for opening of new Kendriya Vidyalayas under Civil/Defence Sector to the extent as given hereunder:-

A. Sponsoring Authorities

Proposal for opening of new Kendriya Vidyalayas will be considered, if sponsored by (a) Ministries or Departments of the Govt. of India; (b) State Governments; (c) Union Territories Administration

B. Requirement of land

The requisite extent of land to be provided, free of cost, by the sponsoring authority is as under:-

Sl. No.	Location	Minimum extent of land (Acres)	Desirable extent of land (Acres)
1	Metropolitan cities and Hyderabad & Bangalore	2.5	5
2	All other Locations.	5	10

The Sponsoring Authorities should make efforts to provide the desirable extent of land in case of land availability for creation of all sports and other infrastructural facilities and for future expansion of KV, since in the minimum extent of land norm as above, all these facilities may not be adequately created.

For State Sponsored KVs under Civil Sector, the proposals should come from State Govt. **instead of from District Collectors**. Also to ensure that some KVs develop all sports facilities like football field, 400 meter running track etc. the State Govt. will take care that at least every third proposal sent by them fulfils the desirable extent of land norms in future.

Water and electricity lines/ supply and approach road upto the site offered by sponsoring authority for construction of permanent school building will be provided by the sponsoring authority at their cost.

(Signature)

C. Acceptance of land for Kendriya Vidyalayas on donation basis:-

KVS may accept the land on donation basis with the following provisions:-

- a) The donor may donate land to the State Govt./District Administration who in turn will transfer the land to KVS on permanent grant basis.
- b) KVS shall fix one plaque inside the Kendriya Vidyalaya campus at appropriate place engraving the name of donor as a mark of memory.

D. REQUIREMENT OF TEMPORARY ACCOMMODATION:

The sponsoring authority is liable to provide suitable & sufficient rent free temporary accommodation to run the classes. Preferably, the sponsoring authorities may provide **15 rooms** roughly of the size of 7m x 7m, which can accommodate at least 40 students per section. This accommodation is necessary to initially open the new Kendriya Vidyalaya and start classes I to V with **single section** each and also for the purpose of Principal room, staff room, Library room, Vidyalaya Office and accommodation for other miscellaneous activities of the Vidyalaya and for consequential growth for next 3-4 years.

The Sponsoring Authority shall also provide safety certificate of the temporary building provided by them annually.

The sponsoring authority will undertake repairs/maintenance of the temporary building at its own cost till the Kendriya Vidyalaya is shifted in the permanent school building constructed by KVS.

In all the proposals which have already become feasible and duly approved by the BOG, KVS, the land extent already offered by the concerned sponsoring authority will not be changed in view of this revision of land norms. The new proposals including the proposals which are under various stages of examination are to be examined with reference to the revised norms hereafter.

A set of revised formats (Annexure-I, II & III) after incorporating the amendments as approved by the Board of Governors, KVS, in its 106th meeting *ibid*, are being circulated separately.

This may be circulated by Secretary Education of States to all the District Collectors and by Deputy Commissioners, KVS Regional Offices to all Kendriya Vidyalayas functioning under their administrative jurisdiction and proposals for opening of new Kendriya Vidyalayas may be examined and submitted as per these revised norms. State Governments may submit their proposals through the concerned Regional Offices of KVS.


(G.K. Srivastava)
Addl. Commissioner (Admn.)

Distribution:-

1. The Secretary Education of all State Governments/UT Governments.
- ✓ 2. The Deputy Secretary (UT), MHRD, New Delhi for information.
3. The PS to Commissioner, KVS
4. The PS to Additional Commissioner (Admn./Acad.)
5. The Deputy Commissioner, KVS, All Regional Offices.
6. The Director, All ZIETs, KVS
7. All Officers/Sections, KVS(HQ)
8. The Principal, KV, Moscow, Kathmandu and Tehran
9. The President/General Secretary recognized Staff Associations
10. The Deputy Commissioner (EDP) to upload the O.M. on KVS Website.

STATE /UT WISE NUMBER OF 1142 KENDRIYA VIDYALAYAS (As on 02.02.2017)

Sr.	Name of State/UT	Civil	Defence	Project	I.H.L.	Total
1	A& N (UT)	01	01	00	00	02
2	Andhra Pradesh	21	08	02	00	31
3	Arunachal Pradesh	13	01	00	01	15
4	Assam	24	14	14	03	55
5	Bihar	39	06	02	00	47
6	Chandigarh	00	05	00	00	05
7	Chhattisgarh	21	00	07	00	28
8	D&N Haveli	01	00	00	00	01
9	Daman & Diu	01	00	00	00	01
10	Delhi	32	08	03	01	44
11	Goa	00	05	00	00	05
12	Gujarat	18	16	09	01	44
13	Haryana	19	10	00	00	29
14	Himachal Pradesh	14	08	03	00	25
15	Jammu & Kashmir	20 (01 non-functional)	15	03	00	38
16	Jharkhand	23	04	05	00	32
17	Karnataka	28	10	07 (01 non-functional)	01	46
18	Kerala	26	08	02	00	36
19	Lakshdweep	01	00	00	00	01
20	Madhya Pradesh	67	19	11	01	98
21	Maharashtra	13	38	03	03	57
22	Manipur	06	01	01	00	08
23	Meghalaya	02	04	00	01	07
24	Mizoram	03	00	00	01	04
25	Nagaland	03	02	00	00	05
26	Odisha	48	05	04	00	57
27	Pondichery	03	00	00	01	04
28	Punjab	13	34	01	01	49
29	Rajasthan	42	22	04	01 (01 non-functional)	69
30	Sikkim	01	00	01	00	02
31	Tamil Nadu	20	15	03	04	42
32	Telangana	17	11	03	01	32
33	Tripura	07	00	01	01	09
34	Uttar Pradesh	53	44	10	03	110
35	Uttarakhand	23	13	05	02	43
36	West Bengal	27	24	05	02	58
37	KVS(HQ)-KVs Abroad	03	00	00	00	03
	TOTAL	653	351	109	29	1142

LIST INDICATING THE REGION WISE/ STATE WISE NAMES OF 65 KVs WHERE SECOND SHIFT IS FUNCTIONING
(AS ON 02.02.2017)

Name of Region	Name of State	Sl. No.	Name of Kendriya Vidyalaya.	Year of opening
DELHI	Delhi	1	New Friends Centre	2004-05
	Delhi	2	AGCR Colony	2004-05
	Delhi	3	No.3 Delhi Cantt.	2004-05
	Delhi	4	AFS Tuglakabad	2004-05
	Delhi	5	Sector 8 RK Puram	2004-05
	Delhi	6	Andrews Ganj	2004-05
	Delhi	7	Pushp Vihar	2004-05
	Delhi	8	Gole Market	2004-05
	Delhi	9	Vikaspuri	2004-05
	Delhi	10	Janakpuri	2004-05
	Delhi	11	Delhi Cannt. No.1	2004-05
	Delhi	12	Delhi Cannt. No.2	2004-05
	Delhi	13	Sector 8 Rohini	2004-05
	Delhi	14	Dwaraka Sec. V	2004-05
	Delhi	15	Lawrence Road	2004-05
	Delhi	16	Shalimarbagh	2010-11
	Delhi	17	Pitampura	2010-11
	Delhi	18	Sainik Vihar	2011-12
	Delhi	19.	Sector-2, RK Puram	2012-13
	Delhi	20.	Masjid Moth	2012-13
	Delhi	21.	Pragati Vihar	2012-13
	Delhi	22	Khichripur	2016-17
LUCKNOW	Haryana	23	No.1 AFS Gurgaon	2011-12
	Uttar Pradesh	24	Noida	2004-05
	Uttar Pradesh	25	VKV Ghaziabad	2004-05
	Uttar Pradesh	26	Bulandshahar	2014-15
	Uttar Pradesh	27	Kanpur Cantt.	2005-06
	Uttar Pradesh	28	Raebareli	2011-12
	Uttar Pradesh	29	Aliganj	2011-12
	Uttar Pradesh	30.	Gomti Nagar	2011-12
	Uttar Pradesh	31.	AMC Lucknow	2011-12
	Uttar Pradesh	32	Mati Akbarpur, Kanpur Dehat	2012-13
VARANASI	Uttar Pradesh	33.	No. I Shahajahanpur	2013-14
	Uttar Pradesh	34.	No. II Shahajahanpur	2013-14
	Uttar Pradesh	35.	Sitapur	2013-14
	Uttar Pradesh	36	Lakhimpur Khiri	2013-14
	Uttar Pradesh	37	CRPF, Bijnore	2013-14
	Uttar Pradesh	38	New Cantt. Allahabad	2013-14
	Uttar Pradesh	39	Basti	2016-17
DEHRADUN	Uttar Pradesh	40	Muzaffar Nagar	2013-14
AGRA	Madhya Pradesh	41	No.1, Gwalior	2005-06
BHOPAL	Madhya Pradesh	42	No.3, Bhopal	
	Madhya Pradesh	43	No.1, Indore	
JABALPUR	Madhya Pradesh	44	Chhindwara	2004-05
	Madhya Pradesh	45	No. 1, STC Jabalpur	2014-15
	Madhya Pradesh	46	VF Jabalpur	2014-15
RAIPUR	Chhatisgargh	47	No.1, Raipur	2005-06
RANCHI	Jharkhand	48	Hinoo, Ranchi	
BHUBANESWAR	Odisha	49	No.1, Bhubaneswar	
CHANDIGARH	Chandigarh	50	Sector-47, Chandigarh	
ERNAKULAM	Kerala	51	Pattom, Trivandrum	
	- do -	52	Adoor	
DEHRADUN	Uttarakhand	53	Haldwani	2005-06
	-do-	54.	ITBP Dehradun	2013-14

JAIPUR	Rajasthan	55.	No.5, Jaipur	
MUMBAI	Maharashtra	56	AFS, Thane	2004-05
	-do-	57	Ambarnath	2011-12
	- do -	58	Aurangabad	2013-14
PATNA	Bihar	59	Kankarbagh, Patna	
	- do -	60	Baily Road	
	- do -	61	Danapur	
	- do -	62	Muzaffarpur	
CHENNAI	Pudducherry	63	No. 1 JIPMER Campus	2013-14
HYDEARABD	Andhra Pradesh	64	Tirupati No. 1	2013-14
HYDEARABD	Andhra Pradesh	65	Guntur	2013-14

STATE-WISE/REGION-WISE NAMES OF 160 DISTRICTS ALL OVER THE COUNTRY WHICH DO NOT HAVE ANY KENDRIYA VIDYALAYA (AS ON 02.02.2017)

Name of Region		State/UT			Name of District
AHMEDABAD	1	GUJARAT	1.	1	Amreli
			2.	2	Kheda
			3.	3	Narmada
			4.	4	Navsari
			5.	5	Patan
			6.	6	Valsad
			7.	7	Dangs
			8.	8	Tapi
	2	DAMAN & DIU (UT)	9.	1	Daman
BANGALORE	3	KARNATAKA	10.	1	Bangalore Rural
			11.	2	Chitradurga
			12.	3	Gadag
			13.	4	Ramanagara
			14.	5	Chikkaballapur
			15.	6	Yadgir
			16.	7	Chickmagalur
BHOPAL	4	MADHYA PRADESH	17.	1	Alirajpur
RANCHI	5	JHARKHAND	18.	1	Chatra
			19.	2	Dumka
			20.	3	Giridih
			21.	4	Koderma
			22.	5	Lohardaga
			23.	6	Saraikela Kharsawan
			24.	7	Palamu
			25.	8	Khunti
CHANDIGARH	6	PUNJAB	26.	1	Mansa
			27.	2	Moga
			28.	3	Muktsar
			29.	4	Nawanshahr
			30.	5	Roopnagar
	7	HIMACHAL PRADESH	31.	1	Sirmaur
	8	HARYANA	32.	1	Fatehabad
			33.	2	Kaithal
			34.	3	Mewat
			35.	4	Yamuna Nagar
			36.	5	Panipat
CHENNAI	9	TAMIL NADU	37.	1	Erode
			38.	2	Karur
			39.	3	Krishnagiri
			40.	4	Nagapattinam
			41.	5	Namakkal
			42.	6	Pudhukottai
			43.	7	Salem
			44.	8	Theni
			45.	9	Viluppuram
			46.	10	Ariyalur
			47.	11	Thiruppur
	10	PUDUCHERRY(UT)	48.	1	Yanam
GUWAHATI	11	MEGHALAYA	49.	1	South Garo Hills
			50.	2	East Garo Hills
			51.	3	North Garo Hills
			52.	4	South-West Garo Hills
			53.	5	West Jaintia Hills
			54.	6	East Jaintia Hills
			55.	7	West Khasi Hills
			56.	8	South-West Khasi Hills

	12	ASSAM	57.	1	Nalbari
			58.	2	Chirang
	13	ARUNACHAL PRADESH	59.	1	East Kameng
			60.	2	Kurung Kumey
			61.	3	Upper Dibong Valley
			62.	4	Upper Subansiri
			63.	5	Anjaw
			64.	6	Longding
RAIPUR	14	CHHATISGARH	65.	1	Kabirdham (Kawardha)
			66.	2	Bijapur
			67.	3	Sukuma
			68.	4	Kondagaon
			69.	5	Balod
			70.	6	Bemetara
			71.	7	Baloda Bazar
			72.	8	Gariaband
			73.	9	Mungeli
			74.	10	Surajpur
			75.	11	Balrampur
JAIPUR	15	RAJASTHAN	76.	1	Dholpur
			77.	2	Nagaur
			78.	3	Pali
			79.	4	Pratapgarh
JAMMU	16	J & K	80.	1	Poonch
			81.	2	Ramban
			82.	3	Ganderbal
			83.	4	Shopian
			84.	5	Kupwara
			85.	6	Pulwama
KOLKATA	17	WEST BENGAL	86.	1	Bankura
	18	SIKKIM	87.	1	North Sikkim
			88.	2	West Sikkim
			89.	3	South Sikkim
	19	A & N ISLANDS (UT)	90.	1	Nicobar
			91.	2	North & Middle Andaman
LUCKNOW	20	UTTAR PRADESH	92.	1	Ambedkar Nagar
			93.	2	Bhadohi
			94.	3	Bijnor
			95.	4	Kanshiram Nagar (Kashganj)
			96.	5	Fatehpur
			97.	6	Hamirpur
			98.	7	J.P. Nagar (Amroha)
			99.	8	Jalaun
			100.	9	Jaunpur
			101.	10	Kannauj
			102.	11	Mainpuri
			103.	12	Mirzapur
			104.	13	Bahraich
			105.	14	Pratapgarh
			106.	15	Sant Kabir nagar
			107.	16	Maharajganj
			108.	17	Banda
			109.	18	Sant Ravidas Nagar
			110.	19	Sambhal
			111.	20	Shamli
MUMBAI	21	MAHARASHTRA	112.	1	Akoia
			113.	2	Amravati
			114.	3	Beed
			115.	4	Buldhana
			116.	5	Gadchiroli
			117.	6	Gondiya

			118.	7	Hingoli
			119.	8	Jalna
			120.	9	Kolhapur
			121.	10	Nandurbar
			122.	11	Usmanabad
			123.	12	Parbhani
			124.	13	Ratnagiri
			125.	14	Sangli
			126.	15	Satara
			127.	16	Sindhudurga
			128.	17	Washim
			129.	18	Palghar
PATNA	22	BIHAR	130.	1	Arwal
			131.	2	Kaimur
			132.	3	Sheikhpura
			133.	4	Nawada
			134.	5	Madhepura
			135.	6	Madhubani
			136.	7	Supaul
SILCHAR	23	MIZORAM	137.	1	Lawngtlai
			138.	2	Kolasib
			139.	3	Mamit
			140.	4	Saiha
			141.	5	Serchhip
	24	MANIPUR	142.	1	Chandel
			143.	2	Imphal (East)
			144.	3	Thoubal
			145.	4	Senapati
			146.	5	Bishnupur
	25	NAGALAND	147.	1	Kiphire
			148.	2	Mon
			149.	3	Phek
			150.	4	Tuensang
			151.	5	Wokha
			152.	6	Zunheboto
			153.	7	Peren
			154.	8	Longleng
	26	TRIPURA	155.	1	Khowai
			156.	2	Sipahijala
			157.	3	Gomoti
DELHI	27	DELHI (UT)	158.	1	North East Delhi
			159.	2	South East Delhi
			160.	3	North Delhi

**STATE/UT-WISE LIST OF 118 PARLIAMENTARY CONSTITUENCIES (16TH LOK SABHA)
WITHOUT KENDRIYA VIDYALAYA (AS ON 02.02.2017)**

NAME OF THE STATE	S. No.	NAME OF THE LOK SABHA CONSTITUENCY (16 TH LOK SABHA)	NAME OF MP	NAME OF POLITICAL PARTY
1. ANDHARA PRADESH	1.	Nandyal	Shri S.P.Y.Reddy,	Yuvajana Sramika Rythu Congress Party
	2.	Chittoor	Dr. Naramalli Sivaprasad,	Telugu Desam Party
	3.	Anakapalli	Shri Muthamsetti Srinivasa Rao (Avanthi),	Telugu Desam Party
	4.	Amalapuram	Dr. Ravindra Babu Pandula,	Telugu Desam Party
	5.	Narsapuram	Shri Gokaraju Ganga Raju,	BJP
	6.	Hindupur	Shri Kristappa Nimmala,	Telugu Desam Party
	7.	Narasaraopet	Shri Rayapati Sambasiva Rao,	Telugu Desam Party
	8.	Araku	Smt. Geetha Kothapalli,	Yuvajana Sramika Rythu Congress Party
2. BIHAR	9.	Madhubani	Shri Hukmdev Narayan Yadav,	BJP
	10.	Valmiki Nagar	Shri Satish Chandra Dubey,	BJP
	11.	Supaul	Smt. Ranjeet Ranjan,	INC
	12.	Nawada	Shri Giriraj Singh,	BJP
	13.	Vaishali	Shri Rama Kishore Singh,	Lok Jan Shakti Party
	14.	Jhanjharpur	Shri Birendra Kumar Chaudhary,	BJP
	15.	Ujjarpur	Shri Nityanand Rai,	BJP
16.	Karakat	Shri Upendra Kushwaha,	RLSP	
3. DELHI (UT)	17.	North East	Shri Manoj Kumar Tiwari,	BJP
4. GUJARAT	18.	Amreli	Shri Naranbhai Bhikhabhai Kachhadiya,	BJP
	19.	Kheda	Shri Devusinh Jesingbhai Chauhan,	BJP
	20.	Bardoli	Shri Parbhubhai Nagarbhai Vasava,	BJP
	21.	Patan	Shri Liladharbhai Khodaji Vaghela,	BJP
	22.	Surat	Smt. Darshana Vikram Jardosh,	BJP
	23.	Valsad	Dr. K. C Patel,	BJP
	24.	Chhota Udaipur	Shri Ramsinh Patalyabhai Rathwa,	BJP
5. JHARKHAND	25.	Kodarma	Dr. Ravindra Kumar Ray,	BJP
6. KARNATAKA	26.	Bangalore South	Shri Ananth Kumar,	BJP
	27.	Chitradurga	Shri B.N. Chandrappa,	INC
	28.	Bangalore Rural	Shri Doddaalahalli Kempegowda Suresh,	INC
7. KERALA	29.	Ponnani	Shri E. T. Mohammed Basheer,	Indian Union Muslim League

	30.	Mavelikkara	Shri Suresh Kodikunnil,	INC
	31.	Chalakydy	Shri Innocent,	INDEPENDENT
8. MAHARASHTRA	32.	Sangli	Shri Sanjay(Kaka) Ramchandra Patil,	BJP
	33.	Nandurbar	Dr. Heena Vijaykumar Gavit,	BJP
	34.	Hingoli	Shri Rajeev Shankarrao Satav,	INDIAN NATIONAL CONGRESS
	35.	Kolhapur	Shri Dhananjay Bhimrao Mahadik,	Nationalist Congress Party
	36.	Gadchiroli-Chimur	Shri Ashok Mahadeorao Nete,	BJP
	37.	Palghar	Shri Chintaman Navsha Wanaga,	BJP
	38.	Buldhana	Shri Prataprao Ganpatrao Jadhav,	BJP
	39.	Bhiwandi	Shri Kapil Moreshwar Patil,	BJP
	40.	Jalna	Shri Raosaheb Patil Danve,	BJP
	41.	Akola	Shri Sanjay Shamrao Dhotre,	BJP
	42.	Mumbai North Central	Smt. Poonam Mahajan,	BJP
	43.	Ratnagiri-Sindhudurg	Shri Vinayak Bhaurao Raut,	SHIV SENA
	44.	Amravati	Shri Anandrao Adsul,	SHIV SENA
	45.	Raigad	Shri Anant Gangaram Geete,	SHIV SENA
	46.	Shirur	Shri Shivaji Adhalrao Patil,	SHIV SENA
	47.	Osmanabad	Prof. Ravindra Vishwanath Gaikwad,	SHIV SENA
	48.	Shirdi	Shri Sadashiv Kisan Lokhande,	SHIV SENA
	49.	Beed	Dr. Pritam Gopinath Munde,	BJP
	50.	Madha	Shri Vijaysinh Mohite Patil,	BJP
	51.	Parbhani	Shri Sanjay Haribhau Jadhav,	SHIV SENA
	52.	Satara	Shri Udayanraje Pratapsingh Bhonsle,	NATIONALIST CONGRESS PARTTY
	53.	Hatkanangle	Shri Raju alias Devappa Anna Shetti,	Swabhimani Paksha
	54.	Mumbai North West	Shri Gajanan Chandrakant Kirtikar,	SHIV SENA
	09. ORISSA		Nil	
10. PUNJAB		Nil		
11. RAJASTHAN	55.	Nagaur	Shri C.R. Chaudhary,	BJP
	56.	Pali	Shri P.P Chaudhary	BJP
12. TAMILNADU	57.	Vellore	Shri B. Senguttuvan,	AIADMK
	58.	Krishnagiri	Shri K Ashokkumar,	AIADMK
	59.	Salem	Shri V. Panneer Selvam,	AIADMK
	60.	Nagapattinam	Dr. K. Gopal,	AIADMK
	61.	Mayiladuthurai	Shri R.K. Bharathimohan,	AIADMK
	62.	Tenkasi	Smt. M.Vasanthi	AIADMK
	63.	Pollachi	Shri C. Mahendran,	AIADMK
	64.	Karur	Dr. M Thambi Durai,	AIADMK
	65.	Chidambaram	Shri M Chandrakasi,	AIADMK
	66.	Chennai North	Shri T.G Venkatesh Babu,	AIADMK

	67.	Arani	Shri Elumalai Vellaigounder,	AIADMK
	68.	Viluppuram	Shri S. Rajendran,	AIADMK
	69.	Kallakurichi	Dr. K Kamaraj,	AIADMK
	70.	Namakkal	Shri P.R Sundaram,	AIADMK
	71.	Erode	Shri S Selvakumarachinnayan,	AIADMK
	72.	Tiruppur	Smt. V Sathyabama,	AIADMK
	73.	Theni	Shri R. Parthipan,	AIADMK
	74.	Thoothukkudi	Shri J. Jayasingh Thiyagaraj Natterjee,	AIADMK
13. TELANGANA	75.	Secundrabad	Shri Bandaru Dattatreya,	BJP
	76.	Bhongir	Dr. Boora Narsaiah Goud,	Telangana Rashtra Samithi
	77.	Nagarkurnool	Shri Nandi Yellaiah,	INC
14. Jammu & Kashmir		Nil		
15. Mizoram		Nil		
16. Tripura		Nil		
17. Manipur		Nil		
18. Nagaland		Nil		
19. Assam		Nil		
20. Arunachal Pradesh		Nil		
21. Meghalaya		Nil		
22. Uttar Pradesh	78.	Saharanpur	Shri Raghav Lakhnupal	BJP
	79.	Bijnor	Kunwar Bharatendra Singh,	BJP
	80.	Nagina	Dr. Yashwant Singh,	BJP
	81.	Sambhal	SHRI SATYA PAL SINGH	BJP
	82.	Amroha	Shri Kanwar Singh Tanwar,	BJP
	83.	Fatehpur Sikri	Shri Babulal Chaudhary,	BJP
	84.	Mainpuri	Shri Tejpratap Singh Yadav,	Samajwadi Party
	85.	Dhaurahra	Smt. Rekha Arun Verma,	BJP
	86.	Misrikh	Smt. Anju Bala,	BJP
	87.	Pratapgarh	Shri Kunwar Haribansh Singh,	APNA DAL
	88.	Kannauj	Smt. Dimple Yadav,	Samajwadi Party
	89.	Akbarpur	Shri Devendra (Alias) Bhole Singh	BJP
	90.	Jalaun	Shri Bhanu Pratap Singh Verma,	BJP
	91.	Hamirpur	Kunwar Pushpendra Singh Chandel,	BJP
	92.	Fatehpur	Sadhvi Niranjan Jyoti,	BJP
	93.	Kaushambi	Shri Vinod Kumar Sonkar,	BJP
	94.	Ambedkar Nagar	Shri Hari Om Pandey,	BJP
	95.	Bahraich	Sushree Sadhvi Savitri Bai Phoole,	BJP
	96.	Kaiserganj	Shri Brijbhushan Sharan Singh,	BJP
	97.	Sant Kabir Nagar	Shri Sharad Tripathi,	BJP
	98.	Maharajganj	Shri Pankaj Chaudhary,	BJP
	99.	Bansgaon	Shri Kamlesh Paswan,	BJP
	100.	Lalganj	Smt. Neelam Sonker,	BJP

	101.	Jaunpur	Dr. Krishna Pratap Singh,	BJP
	102.	Machhlishahr	Shri Ram Charitra Nishad,	BJP
	103.	Bhadohi	Shri Virendra Singh,	BJP
	104.	Mirzapur	Smt. Anupriya Patel,	APNA DAL
23. Madhya Pradesh	Nil	Nil		
24. Daman & Diu	Nil	Nil		
25. Dadra & Nagar Haveli	Nil	Nil		
26. Goa	Nil	Nil		
27. Chandigarh	Nil	Nil		
28. Puducherry	Nil	Nil		
29. Lakshadweep	Nil	Nil		
30. Utrakhand	Nil	Nil		
31. Himachal Pradesh	Nil	Nil		
32. West Bengal	105.	Jadavpur	Prof. (Dr.) Sugata Bose,	All India Trinamool Congress
	106.	Kanathi	Shri Sisir Kumar Adhikari,	All India Trinamool Congress
	107.	Mathurapur	Shri Choudhury Mohan Jatua,	All India Trinamool Congress
	108.	Bishnupur	Shri Khan Saumitra,	All India Trinamool Congress
	109.	Basirhat	Shri Idris Ali,	All India Trinamool Congress
	110.	Serampore	Shri Kalyan Banerjee,	All India Trinamool Congress
	111.	Diamond Harbour	Shri Abhishek Banerjee,	All India Trinamool Congress
	112.	Jaynagar	Smt. Pratima Mondal,	All India Trinamool Congress
	113.	Uluberia	Shri Sultan Ahmed,	All India Trinamool Congress
	114.	Bangaon	Smt. Mamata Thakur,	All India Trinamool Congress
	115.	Ghatal	Shri Deepak (Dev) Adhikari,	All India Trinamool Congress
	116.	Jangipur	Shri Abhijit Mukherjee,	Indian National Congress
	117.	Murshidabad	Shri Md. Badaruddoza Khan,	Communist Party of India (Marxist)
118.	Raiganj	Shri Mohammad Salim,	Communist Party of India (Marxist)	
33. Sikkim	Nil	Nil		
34. A & N Island	Nil	Nil		

** In these Parliamentary Constituencies, a new KV has been sanctioned vide MHRD, Govt. of India and KVS order dated 04.03.2014. However, the sanctioned KVs will be opened/ made functional after the land transfer from the sponsoring authorities, as per KVS norms.

**STATE-WISE LIST OF 54 KENDRIYA VIDYALAYAS APPROVAL OF
GOVERNMENT OF INDIA IN WHICH CONVEYED ON 4.03.2014.**

Sl. No.	Name of Kendriya Vidyalaya	State	Name of District	Year of Opening
1.	Hardoi,	Uttar Pradesh	Hardoi	2014-15
2.	Mahabubabad,	Telangana	Warangal	2014-15
3.	Miryalguda,	Telangana	Nalgonda	2014-15
4.	Sector-28 Rohini,	Delhi.	Rohini (North West)	2014-15
5.	Chamrajnagar	Karnataka	Chamrajnagar	2014-15
6.	Gangrani	Uttar Pradesh	Kushinagar	2014-15
7.	Tenali	Andhra Pradesh	Guntur	2014-15
8.	Sasaram Distt. Rohtas	Bihar	Rohtas	2014-15
9.	Shivgarh, Rae Barielly	Uttar Pradesh	Rae Bareilly	2014-15
10.	Janjgir, Distt. Janjgir Champa (Kulipota)	Chattisgarh	Janjgir Champa	2014-15
11.	Jalore	Rajasthan	Jalore	2014-15
12.	Jaisindhar,	Rajasthan	Barmer	2015-16
13.	Hanumangarh	Rajasthan	Hanumangarh	2015-16
14.	Shrawasti	Uttar Pradesh	Shrawasti	2015-16
15.	Akampat	Manipur	East Imphal	2015-16
16.	Hinjilicut	Odisha	Ganjam	2015-16
17.	Mandya,	Karnatka	Mandya	2015-16
18.	Ziro, Hapoli	Arunachal Pradesh	Lower Subansiri	2015-16
19.	Kasrawad	Madhya Pradesh	Khargone	2015-16
20.	Haveri,	Karnataka	Haveri	2015-16
21.	Chikodi	Karnataka	Belgaum	2015-16
22.	Sambalpur No. 2	Odisha	Sambalpur	2015-16
23.	Siricila, Distt. Karim Nagar	Telangana	Karim Nagar	2015-16
24.	Bundi, Distt. Bundi	Rajasthan	Bundi	2015-16
25.	Jhajha District Jamui	Bihar	Jamui	2015-16
26.	Narayanpur, Distt. Narayanpur	Chattisgarh	Narayanpur	2015-16
27.	Saloh (Santokhgarh), Distt. Una	Himachal Pradesh	Una	2015-16
28.	Dausa, Distt. Dausa	Rajasthan	Dausa	2015-16
29.	Jharasangam Distt. Medak	Telangana	Medak	2015-16
30.	Udupi	Karnataka	Udupi	2015-16
31.	Kottayam, Kudurthy	Kerala	Kottayam	2015-16
32.	Bodhan Town, Distt Nizamabad	Telangana	Nizamabad	2015-16
33.	Golden Rock, SR, Tiruchirapally	Tamilnadu	Tiruchirapally	2016-17
34.	Rajampeta. Distt. Kadapa	Andhra Pradesh	Kadappa	2016-17
35.	Vyasnagar	Odisha	Jajpur	2016-17
36.	BSF Tekanpur	Madhya Pradesh	Gwalior	2016-17
37.	Mathana, Kurukshetra	Haryana	Kurukshetra	2016-17
38.	Sandhole	Himachal Pradesh	Mandi	2016-17
39.	Mancherial, Distt. Adilabad	Telangana	Adilabad	2016-17
40.	Budayan Distt. Jind (in lieu of Ramrai)	Haryana	Jind	2016-17
41.	Pandurna	Madhya Pradesh	Chhindwara	2016-17
42.	Siddharth Nagar	Uttar Pradesh	Siddharth Nagar	2016-17
43.	Kakinada	Andhra Pradesh	East Godawari	2016-17
44.	Amba, Distt. Morena	Madhya Pradesh	Morena	2016-17
45.	Jamai, Distt. Chindwara	Madhya Pradesh	Chhindwara	2016-17

46.	Dharamgarh, Kalahandi	Odisha	Kalahandi	2016-17
47.	Khanpur, Distt. Roop Nagar	Punjab	Roop Nagar	2017-18
48.	Bandel Railway Colony	West Bengal	Hooghly	Yet to be opened
49.	Balasore,	Odisha	Balasore	Yet to be opened
50.	Angul	Odisha	Angul	Yet to be opened
51.	Rail Coach Factory, Raebareilly	Uttar Pradesh	Raebareilly	Yet to be opened
52.	Matanhail, Distt. Jhajhar	Haryana	Jhajhar	Yet to be opened
53.	Fatehabad	Haryana	Fatehabad	Yet to be opened
54.	Kauhar, District Hq. at Gauriganj	Uttar Pradesh	Sultanpur	Yet to be opened

DETAILS OF KENDRIYA VIDYALAYAS LEFT WING EXTREMISM AFFECTED DISTRICTS IN SEVEN STATES OF COUNTRY RECEIVED FROM MHRD MHA LETTER NO. 180-15/44/2014-LWE-IV

S.N.	NAME OF STATE	NAME OF DISTRICT	NAME OF THE KENDRIYA VIDYALAYAS IN THE DISTRICTS
1.	ANDHRA PRADESH	VISHAKHAPATNAM	BHEEMUNIPATNAM (INS KALINGA)
			VISHAKHAPATNAM, MALKAPURAM
			VISHAKHAPATNAM, NAD
			VISHAKHAPATNAM, NAUSENA BAGH NO.I
			VISHAKHAPATNAM, NAUSENA BAGH NO.II
			VISHAKHAPATNAM, SRIVIJAYA NAGAR NO.I
			VISHAKHAPATNAM, SRIVIJAYA NAGAR NO.II
			VISHAKHAPATNAM, STEEL PROJECT
			VISHAKHAPATNAM, WALTAIR
2.	BIHAR	NAWADA	NO KV
		BANKA	BANKA
		GAYA	GAYA NO.I
			GAYA NO.II
		MUZZAFFARPUR	MUZZAFFARPUR
			CRPF, JHAPHAN, MUZZAFFARPUR
		AURANGABAD	AURANGABAD, DISTT. AURANGABAD
JAMUI	JHAJHA		
3.	CHATTISGARH	BIJAPUR	NO KV
		SUKMA	NO KV
		NARAYANPUR	NARAYANPUR
		BASTAR	JAGDALPUR
		KANKER	KANKER
		RAJNANDGAON	KHAIRAGARH, RAJNANDGAON DISTT.
			RAJNANDGAON, DISTT. RAJNANDGAON
			DUNGARGARH
		DANTEWADA	KIRANDUL (BIOP)
			BACHELI (BIOP)
			DANTEWADA(BELADILLA)
		KONDAGAON	NO KV
		4.	JHARKHAND
PATRATU			
RAMGARH CANTT			
BHURKUNDA			
BOKARO	BOKARO NO.1		
	BOKARO NO.3 (RLY)		
	BOKARO (THERMAL)		
	CHANDRAPURA (CTBS)		
WEST SINGBHUM	CHAKRADHARPUR		
	MEGHAHATUBURU (IOP)		
EAST SINGBHUM	SURDA		
	TATA NAGAR		
GIRIDIH	NO KV		
GARHWA	GARHWA		

		KHUNTI	NO KV
		PALAMU	NO KV
		SIMDEGA	SIMDEGA
		LATEHAR	LATEHAR
		HAZARIBAGH	HAZARIBAGH (BSF)
		GUMLA	GUMLA
		CHATRA	NO KV
		RANCHI	RANCHI (CCL)
			RANCHI DEEPATOLI
			RANCHI NAMKUM
			RANCHI (CRPF)
			RANCHI (HEC)
		LOHARDAGA	NO KV
		DUMKA	NO KV
5.	MAHARASHTRA	GADCHIROLI	NO KV
6.	ODISHA	KORAPUT	SUNABEDA
			KORAPUT
		MALKANGIRI	MALKANGIRI
7.	TELANGANA	KHAMMAM	KHAMMAM

**33 FEASIBLE PROPOSALS (A FIT CASE FOR OPENING OF A NEW KV) FOR OPENING OF
NEW KVs UNDER CIVIL SECTOR (AS ON 02.02.2017)**

S.N.	Name of place	Name of State	Sponsored by	BOG Meeting & Date	Whether any KV already exists in the District
A	Already approved by BOG of KVS				
1.	Bandikui, Distt. Dausa	Rajasthan	Railways	97 th Meeting held on 27-2-2014	01 KV
2.	Sumerpur, Distt. Hamirpur	Uttar Pradesh	State Govt.	97 th Meeting held on 27-2-2014	No KV
3.	Saraipalli, Mahasamund	Chhattisgarh	State Govt.	98 th Meeting held on 01-7-2014	01 KV
4.	Bhongir, Distt. Nalgonda	Telangana	State Govt.	98 th Meeting held on 01-7-2014	02 KVs
5.	Samalkha, Distt. Panipat	Haryana	State Govt.	99 th Meeting held on 27-10-2014	No KV
6.	Patan, Distt. Patan	Gujarat	State Govt.	99 th Meeting held on 27-10-2014	No KV
7.	Nagaur, Distt. Nagaur	Rajasthan	State Govt.	100 th Meeting held on 10-12-2014	No KV
8.	Chanderi Fatehabad, Distt. Ashok Nagar	Madhya Pradesh	State Govt.	101 st Meeting held on 13-3-2015	01 KV
9.	KV No.2 Ongole, Distt. Prakasam	Andhra Pradesh	State Govt.	101 st Meeting held on 13-3-2015	01 KV
10	Nileshwar, Distt. Kasaragod	Kerala	State Govt.	103 rd Meeting held on 30.10.2015	01 KV
11	Rajampalli, Yerragondpalem, Distt. Prakasam	Andhra Pradesh	State Govt.	103 rd Meeting held on 30.10.2015	01 KV
12	Maharajpur, Kawardha, Distt. Karbirdham	Chhattisgarh	State Govt.	103 rd Meeting held on 30.10.2015	No KV
13	Konni, Distt. Pathanamthitta	Kerala	State Govt.	103 rd Meeting held on 30.10.2015	01 KV
14.	Nizamabad Town, Distt. Nizamabad	Telangana	State Govt.	106 th Meeting held on 15.11.2016	01 KV
15.	Hatta Nagar, Distt. Damoh	Madhya Pradesh	State Govt.	106 th Meeting held on 15.11.2016	01 KV
16.	Tivri, Distt. Jodhpur	Rajasthan	State Govt.	106 th Meeting held on 15.11.2016	06 KVs
17.	Kadrimidri, Distt. Chikmagalur	Karnataka	State Govt.	106 th Meeting held on 15.11.2016	No KV
18.	Ganj Basoda, Distt. Vidisha	Madhya Pradesh	State Govt.	106 th Meeting held on 15.11.2016	01 KV
19.	Pali, Distt. Pali	Rajasthan	State Govt.	106 th Meeting held on 15.11.2016	No KV
20.	Dumka, Distt. Dumka (LWE)	Jharkhand	State Govt.	106 th Meeting held on 15.11.2016	No KV
21.	Anuppur, Distt. Anuppur	Madhya Pradesh	State Govt.	106 th Meeting held on 15.11.2016	02 KVs
22.	Sukma, Distt. Sukma (LWE)	Chhattisgarh	State Govt.	106 th Meeting held on 15.11.2016	No KV
23.	CISF Jaipur, Distt. Jaipur	Rajasthan	MHA	106 th Meeting held on 15.11.2016	07 KVs

24.	Bijapur, Distt. Bijapur (LWE)	Chhattisgarh	State Govt.	106 th Meeting held on 15.11.2016	No KV
25.	Gunupur, Distt Raigarh	Odisha	State Govt.	106 th Meeting held on 15.11.2016	01 KV
26.	Palamau, District Palamau, (LWE)	Jharkhand	State Govt.	106 th Meeting held on 15.11.2016	No KV
B. Yet to be approved by BoG					
27.	Naya Raipur, Distt. Raipur	Chhattisgarh	State Govt.	Yet to be approved by BoG	02 KVs
28.	Multai, Distt. Betul	Madhya Pradesh	State Govt.	Yet to be approved by BoG	03 KVs
29.	GT. Road Shahdra	Delhi	KVS	Yet to be approved by BoG	03 KVs
30.	Giridih District Giridih (LWE)	Jharkhand	State Govt.	Yet to be approved by BoG	No KV
31.	Chatra District Chatra (LWE)	Jharkhand	State Govt.	Yet to be approved by BoG	No KV
32.	Neemuch, District Neemuch	Madhya Pradesh	State Govt.	Yet to be approved by BoG.	01 KV
33.	Jagatsinghpur, Distt. Jagatsinghpur	Odisha	State Govt.	Yet to be approved by BoG.	01 KV

Details of 19 Proposals along with current status for opening of New Kendriya Vidyalayas

S.N.	Name of Location of proposal, District and sponsoring authority.	Name of State	Current Status
I	Likely to be feasible soon.		
1.	Dabra, Distt. Gwalior State Govt.	Madhya Pradesh	Proposal has been received from District Collector, Distt. Gwalior, MP on 07-4-2016 proposing 10 acres of land, 20 rooms for temporary accommodation and commitment to provide 50% residential accommodation for KV staff. Feasibility report received and proposal is to be submitted to list among feasible proposal.
2.	Idgah, Agra Station Railway	Uttar Pradesh	The proposal in the prescribed proformae was received from DRM Agra Railway on 08.09.2016 for opening of a new KV at Idgah, Agra Station proposing 9.5 acres of land, 13 rooms and commitment for residential accommodation in railway staff quarters.
3.	Khunti, Distt. Khunti State Govt. (LWE)	Jharkhand	Proposal has been received from the Deputy Commissioner, Khunti, Distt. Khunti through the DC, KVS, RO, Ranchi vide letter dated 25.05.2016 proposing 10 acres of land, 26 rooms for temporary accommodation and committed to provide residential accommodation to 50% of KV staff. Feasibility report has been received from Deputy Commissioner, KVS, RO, Ranchi vide letter dated 13.01.2017 and proposal is being examined to list among feasible proposal.
4.	BSF Campus, Kittampalayam, Distt. Coimbatore MHA	Tamil Nadu	Proposal in prescribed format was received from the Commandant, BSF, Kittampalayam, Coimbatore (TN) on 19.03.2012 committing 7.5 acres of land and 10 rooms for temporary school building. The Sponsoring Authority has agreed to provide few staff quarters as against availability of residential accommodation for 50 % of staff of proposed KV. Vide KVS (HQ) letter dated 20-8-2013, the Deputy Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, Chennai was requested to keep liaison with the Commandant, BSF, Kittampalayam, Coimbatore to provide the required infrastructural. KVS, RO, Chennai, vide letter dated 06-01-2016 has intimated that the sponsoring authority has proposed 7.5 acres of land in rural area. The matter is under process.
5.	Dholpur, District Dholpur, State Govt.	Rajasthan	The proposal in the prescribed proformae was received from District Collector, Dholpur on 08.09.2016 for opening of a new KV at Dholpur, District Dholpur proposing 10 acres of land, 17 rooms for temporary accommodation and commitment for providing 50% residential accommodation for KV staff. Land suitability is not in proper format. The same has been asked from KVS RO Agra.
6.	Channapatna, Distt. Ramanagara State Govt.	Karnataka	Proposal in the prescribed format has been received from the Distt. Collector, Distt. Ramanagara proposing 10 acres of land and 20 rooms for temporary accommodation and 13

			residential accommodation for KV staff. Feasibility report has also been received from DC, KVS RO Bangalore. However, proposed land is required to be leveled at some places.
7.	Washim, District Washim, State Govt.	Maharashtra	Proposal has been received in December, 2016 from the Collector, Washim committing thereby availability of 10 acres of land, 20 rooms for temporary accommodation and 10 residential accommodations. The Deputy Commissioner, KVS, RO, Mumbai has been requested to send the feasibility report in the prescribed proforma vide letter dated 20-01-2017. Reply is awaited.
8.	Railway Colony, SE Railway, Kharagpur Railways	West Bengal	Proposal in prescribed format has been received from DRM, SE Railway Kharagpur through KVS, RO, Kolkata in November, 2016. The Railway authorities have committed to provide 7.9 acres of land, 34 rooms for temporary accommodation and also committed to provide residential to KV staff. Vide KVS letter dated 06.12.2016, the DC, KVS, RO, Kolkata has been requested to send the feasibility report.
9.	Champua, Distt. Keonjhar State Govt.	Odisha	Proposal has been received in March, 2016 from the Collector, Keonjhar committing thereby availability of 08 acres of land, 20 rooms for temporary accommodation and commitment has been made to provide residential accommodation. The Deputy Commissioner, KVS, RO, Bhubaneswar has been requested in October, 2016 to send the feasibility report. Reply is awaited.
10.	Kurud, Distt. Dhamtari State Govt.	Chattisgarh	Proposal has been received from District Collector, Dhamtari through DC, KVS, RO, Raipur letter dated 03.03.2016 proposing 11 acres of land, 7 rooms for temporary accommodation and commitment for 50% residential accommodation for KV staff. Vide KVS letter dated 05.04.2016, 23.06.2016 & 26.08.2016 the Collector, District Dhamtari has been requested to remove the discrepancy. Reply is awaited.
11.	ITBP Idayapatti, Distt. Madurai MHA	Tamil Nadu	Proposal in prescribed format was received from the Commandant, ITBP, Idayapatti, Distt. Madurai (TN) committing 7.5 acres of land and 15 rooms for temporary school building and residential accommodation will be provided subject to availability. The matter is under examination.
12.	Village Chaferia, District Behraich, State Govt.	Uttar Pradesh.	Proposal for opening of new KV at Village Chaferia District Behraich has been received from District Collector, District Behraich on 22.08.2016 proposing 10 acres of land and 12 rooms for temporary accommodation and assured 50% residential accommodation for proposed KV staff. But the details of the students for enrolment has not been mentioned. Suitability report on land is awaited.
13.	Anandpur, Distt. Keonjhar State Govt.	Odisha	Proposal in prescribed proforma has been received committing thereby 8 acres of land, temporary accommodation consisting 11 rooms and 6 residential accommodations. Feasibility report has also been received. But land leveling is required, approach road to be widened and developed. Temporary accommodation needs to be repaired.
14.	District Longding State Govt.	Arunachal Pradesh	Proposal for opening of new KV at District Longding has been received from the Deputy Commissioner, Distt. Longding through DC, KVS,

			RO, Tinsukia on 08.11.2016 committing 8 acres of land and 12 rooms and 6 residential quarters for KV staff and commitment to increase the staff quarters. Deputy Commissioner, KVS, RO, Tinsukia vide their letter dated 02.01.2017 has submitted the feasibility report which is under examination.
15.	Lohardaga Distt. State Govt. (LWE)	Jharkhand	Proposal has been received from the District Collector, Lohardaga through the DC, KVS, RO, Ranchi vide letter dated 12.08.2016 proposing 9.93 acres of land 20 rooms for temporary accommodation and the Deputy Commissioner, Lohardaga has committed that residential accommodation to 50 % of Staff of the proposed KV shall be provided. The Deputy Commissioner, KVS, RO, Ranchi has submitted the feasibility report vide letter dated 13.01.2017.
16.	Virupapura village, Gangavathi Taluk, District Koppal State Govt.	Karnataka	Proposal in the prescribed format has been received from the Deputy Commissioner, Distt. Koppal, Karnataka on 30.07.2015 proposing 10 acres of land, 20 rooms for temporary accommodation and committed to provide residential accommodation to KV staff. The DC, KVS, Regional Office, Bangalore vide letters dated 05.02.2016 and 03.10.2016 has been requested to send the feasibility report and the details of residential accommodation. The reply is awaited.
17.	Jodhpur, Distt. Doda State Govt.	J&K	Proposal was received from Distt. Collector, Doda through concerned Regional Office, vide letter dated 27-6-2016 proposing 8 acres of land, Only 4 rooms and 1 hall is proposed for temporary accommodation and assured to provide sufficient number of rooms but not mentioned the details of other accommodation and committed to provide 50% residential accommodation to KV staff. Letter has been sent to KVS, RO, Jammu to remove the discrepancies and send the feasibility report.
18.	Sattenapalli, Distt. Guntur State Govt.		Proposal in prescribed format from the Distt. Collector, Guntur was received in Feb., 2016 committing thereby availability of 10 acres of land, 20 rooms (size not mentioned) for temporary accommodation and the residential accommodations have not been proposed in the proposal. Necessary orders from the Govt. of Andhra Pradesh is to be obtained for transfer of land on free of cost or on lease basis. The DC, KVS, RO, Hyderabad with a copy to Distt. Collector has been requested to remove the discrepancies and send feasibility report vide letter dated 30.09.2016. the reply is awaited.
19.	Lakhnadon, Distt. Seoni State Govt.	Madhya Pradesh	Proposal in prescribed format was received from the Distt. Collector, Distt Seoni committing 9.50 acres of land vide letter dated 12.12.2011. Some discrepancies were observed hence vide KVS letters dated 30.03.2015 and 13.05.2015, the DC, KVS, RO Jabalpur was requested to keep liaison with the Distt. Collector to remove the discrepancies. After that the Distt. Collector, Seoni vide letter dated 07.05.2015 has committed to remove the discrepancies noticed in the proposal. Now the DC, KVS, RO, Jabalpur vide letter dated 23.06.2016 has forwarded the feasibility report. The proposal is under examination for the listing among matured proposals.

Details of 46 Kendriya Vidyalayas in the State of Karnataka

S.No.	Name of Kendriya Vidyalaya	Sector	Year of opening
1	BANGALORE MALLESHWARAM	CIVIL	1966-67
2	BANGALORE, MG RLY.	CIVIL	1988-89
3	BANGALORE, YELAHANKA (CRPF)	CIVIL	1995-96
4	BELLARY	CIVIL	1986-87
5	BIJAPUR	CIVIL	1997-98
6	DHARWAD	CIVIL	1983-84
7	GULBARGA	CIVIL	1986-87
8	HASSAN	CIVIL	1986-87
9	HOSPET	CIVIL	1997-98
10	HUBLI NO II (VINOBA NGR.)	CIVIL	1993-94
11	HUBLI NO.I (RAJ NAGAR)	CIVIL	1965-66
12	MANGALORE NO.I (PANAMBUR)	CIVIL	1966-67
13	MANGALORE NO.II (RLY. COLONY)	CIVIL	1991-92
14	MYSORE	CIVIL	1993-94
15	RAICHUR	CIVIL	1997-98
16	TUMKUR	CIVIL	1997-98
17	KODAGU	CIVIL	2006-07
18	NO.III BELGAUM	CIVIL	2007-08
19	BAGALKOT	CIVIL	2007-08
20	KOPPAL, DISTT. KOPPAL	CIVIL	2010-11
21	DAVANGERE, DISTT. DEVANGERE	CIVIL	2010-11
22	SHIMOGA, DISTT. SHIMOGA	CIVIL	2010-11
23	KRISHNARAJAPURAM, DLS COLONY,B'GLR	CIVIL	2011-12
24	CHAMRAJ NAGAR DISTT CHAMRAJ NAGAR	CIVIL	2014-15
25	HAVERI, DISTT. HAVERI	CIVIL	2015-16
26	MANDYA, DISTT. MANDYA	CIVIL	2015-16
27	CHIKODI, DISTT. BELGAUM	CIVIL	2015-16
28	UDUPI, DISTT. UDUPI	CIVIL	2015-16
29	BANGALORE (ASC)	DEFENCE	1963-64
30	BANGALORE (HEBBAL)	DEFENCE	1965-66
31	BANGALORE MEG & CENTRE	DEFENCE	1964-65
32	BANGALORE, JALAHALLI NO.I (AFS)	DEFENCE	1964-65
33	BANGALORE, JALAHALLI NO.II (AFS)	DEFENCE	1983-84
34	BANGALORE, YELAHANKA (AFS)	DEFENCE	1981-82
35	BELGAUM CANTT.	DEFENCE	1983-84
36	BIDAR (AFS)	DEFENCE	1975-76
37	KARVAR NAVAL BASE	DEFENCE	2005-06
38	SAMBRA (AFS)	DEFENCE	1977-78
39	BANGALORE (IISC)	IHL	1978-79
40	BANGALORE (DRDO)	PROJECT	1986-87
41	BANGALORE (NAL)	PROJECT	1980-81
42	BANGALORE, YELAHANKA (W&AP)	PROJECT	1984-85
43	BEML NAGAR KOLAR	PROJECT	1982-83
44	DONIMALAI (NDMC)	PROJECT	1974-75
45	HUTTI GOLD MINES COMPANY LIMITED, DISTT. RAICHUR,	PROJECT	2015-16
46	KUDREMUKH (KIOCL)	PROJECT	N-F

Details of 44 Kendriya Vidyalayas in the State of Delhi

S.No.	Name of Kendriya Vidyalaya	Sector	Year of opening
1	AGCR COLONY	CIVIL	1981-82
2	ANDREWS GANJ	CIVIL	1967-68
3	CHHAWALA CAMP (BSF)	CIVIL	1986-87
4	DWARKA SEC.V	CIVIL	2003-04
5	GOLE MARKET	CIVIL	1969-70
6	INA COLONY	CIVIL	1972-73
7	JANAKPURI	CIVIL	1973-74
8	JHARODA KALAN (CRPF)	CIVIL	1975-76
9	LAWRANCE ROAD	CIVIL	1976-97
10	MASJID MOTH	CIVIL	1981-82
11	NARELA	CIVIL	2003-04
12	NEW FRIENDS CENTRE	CIVIL	1984-85
13	PASCHIM VIHAR	CIVIL	1996-97
14	PITAMPURA	CIVIL	1985-86
15	PRAGATIVIHAR	CIVIL	1983-84
16	PUSHP VIHAR, SAKET	CIVIL	1983-84
17	R.K. PURAM, SECTOR-II	CIVIL	1964-65
18	R.K. PURAM, SECTOR-IV	CIVIL	1978-79
19	R.K. PURAM, SECTOR-VIII	CIVIL	1971-72
20	ROHINI, SECTOR- III	CIVIL	1996-97
21	ROHINI, SECTOR-VIII	CIVIL	1997-98
22	ROHINI SEC.22	CIVIL	2003-04
23	ROHINI SEC.25	CIVIL	2003-04
24	SAINIK VIHAR	CIVIL	1984-85
25	SHALIMAR BAGH	CIVIL	1982-83
26	TAGORE GARDEN	CIVIL	1969-70
27	VASANT KUNJ	CIVIL	2003-04
28	VIKASPURI	CIVIL	1987-88
29	SEC. 12 DWARKA	CIVIL	2007-08
30	KHICHARIPUR, DISTT. EAST DELHI.	CIVIL	2010-11
31	SHAKURBASTI, WEST PUNJABI BAGH	CIVIL	2011-12
32	ROHINI SECTOR 28	CIVIL	2014-15
33	ARJUN GARH (AFS)	DEFENCE	1983-84
34	BAWANA (AFS)	DEFENCE	1985-86
35	DELHI CANTT NO.I	DEFENCE	1963-64
36	DELHI CANTT NO.II	DEFENCE	1981-82
37	DELHI CANTT NO.III	DEFENCE	1984-85
38	DELHI CANTT NO.IV	DEFENCE	1994-95
39	RAJOKARI (AFS)	DEFENCE	1988-89
40	TUGHLAKABAD (AFS)	DEFENCE	1982-83
41	NEW MEHRAULI ROAD	IHL	1971-72
42	BADARPUR (NTPC)	PROJECT	1981-82
43	RANGPURI (IAAI)	PROJECT	1993-94
44	PAPANKALAN, DWARKA (SPG) (converted from Civil to Project during 2014-15)	PROJECT	1999-00

NAVODAYA VIDYALAYA SAMITI

1 Objectives of the Navodaya Vidyalaya Samiti

The National Policy on Education, 1986 envisaged setting up of pace setting residential schools, to be called as Navodaya Vidyalayas on an average one in each district, with an aim of providing good quality modern education coupled with equity and social justice, and bring out the best of rural talents.

These Navodaya Vidyalayas are run by the Navodaya Vidyalaya Samiti, which is an autonomous organization under the Ministry of Human Resources Development, Govt. of India and has been registered as a Society, under the Societies Registration Act XXI of 1860 at New Delhi on 28th Feb. 1986.

The objects of the society are as under: -

- (a) To establish, endow, maintain, control, and manage schools (hereinafter called the 'Jawahar Navodaya Vidyalayas') and to do all acts and things necessary for or conducive to the promotion of such schools which will have the following objectives: -
 - (i) To provide good quality modern education – including a strong component of inculcation of values, awareness of the environment, adventure activities and physical education – to the talented children predominantly from the rural areas without regard to their family's socio-economic condition.
 - (ii) To provide facilities, at a suitable stage, for instruction through a common medium, viz. Hindi and English, all over the country.
 - (iii) Offer a common core-curriculum for ensuring comparability in standards and to facilitate and understanding of the common and composite heritage of our people.
 - (iv) To progressively bring students from one part of the country to another in each school to promote national integration and enrich social content.
 - (v) To serve as a focal point for improvement in quality of school education through training of teachers in live situations and sharing of experiences and facilities.
- (b) To establish, develop, maintain and manage hostels for the residence of students of Jawahar Navodaya Vidyalayas;
- (c) To aid, establish and conduct other institutions as may be required for the furtherance of the Society's objects in any part of India;
- (d) To do all such things as may be considered necessary, incidental, or conducive to the attainment of all or any of the objects of the Society;

2 Organizational set up of NVS

Navodaya Vidyalaya Samiti has its Headquarters at Noida (NCR of Delhi) and has eight Regional Offices at Bhopal, Chandigarh, Jaipur, Hyderabad, Lucknow, Patna, Pune and Shillong. These Regional Offices in turn supervise and facilitate the Jawahar Navodaya Vidyalayas in the districts. For each Vidyalaya, there is **Vidyalaya Management Committee** and a **Vidyalaya Advisory Committee**. Both these Committees are chaired by the District Magistrate/District Collector/Deputy Commissioner of the District.

3 Procedure/criteria for opening of a new Jawahar Navodaya Vidyalaya

The opening of new Jawahar Navodaya Vidyalaya is subject to a proposal made by the concerned State / UT Government to the Samiti keeping in view the following:

- Offering 30 acres of suitable land, free of cost and free from all encumbrances.
- Sufficient rent free temporary accommodation including other infrastructure like electricity, water etc. to accommodate around 240 students and staff for 3-4 years or till Samiti constructs its own building at permanent site in the respective district.
- The Chairperson, NVS is empowered to relax the provision of 30 acres of land on case to case basis depending on the location of the land, geographical location like hilly and forest area, urban agglomeration with not less than 10 acres.
- The land(s) and temporary buildings offered by the State Govt. / District Administration in the respective districts will be inspected by the Site Selection Committee constituted by NVS and the recommendations of the Site Selection Committee will be examined and evaluated at NVS Hqrs. and the best site among the offered alternatives will be considered and recommended for perusal and approval of Hon'ble HRM & Chairperson, NVS through a self contained note.
- Actual sanction and opening of each such new JNV depends on the availability of funds and approval of the competent authority for opening of new JNVs during the respective plan period.
- Since the Scheme of NVS is to tap rural talent, Jawahar Navodaya Vidyalayas are not sanctioned in the Districts having 100% urban population.

4 Status of JNVs sanctioned, functional and non functional

To start with, two Jawahar Navodaya Vidyalayas were established during 1985-86, at Jhajjar (Haryana) and Amaravati (Maharashtra). As on date, out of 644 districts excluding Tamilnadu (as on 31.05.2014) in India, Govt. has already sanctioned JNVs in 638 districts (62 JNVs sanctioned on 23.11.2016 are yet to be opened). 6 districts are having 100% urban population in which the Jawahar Navodaya Vidyalayas can not be opened.

In addition to the above, Govt. of India has also approved opening of 20 JNVs in the districts having large concentration of Scheduled Caste /Scheduled Tribe population during the year 2008-09 and out of these, 19 JNVs are also functional as under :

Sl. No.	State	Name of District / JNV	Functional / Non- functional	Year of sanction
(A) Districts having large concentration of Scheduled Caste				
1.	West Bengal	South 24 Parganas	Functional	2009-10
2.	U.P.	Sitapur	Functional	2012-13
3.	Bihar	Gaya	Functional	2009-10
4.	Punjab	Amritsar	Functional	2008-09
5.	Karnataka	Gulbarga	Functional	2008-09
6.	Andhra Pradesh	Prakasam	Functional	2008-09
7.	Rajasthan	Sri Ganga Nagar	Functional	2010-11
8.	Jharkhand	Palamu	Functional	2009-10
9.	Madhya Pradesh	Ujjain	Functional	2008-09
10.	Jammu & Kashmir	Jammu	Non-functional	2010-11
(B) Districts having large concentration of Scheduled Tribe				
11	Gujarat	Dahod	Functional	2008-09
12	Rajasthan	Banswara	Functional	2008-09
13	Orissa	Malkangiri	Functional	2009-10
14	Madhya Pradesh	Jhabua	Functional	2008-09
15	Maharashtra	Nandurbar	Functional	2008-09
16	Jharkhand	Pakur	Functional	2008-09
17	Chhatisgarh	Dantewara	Functional	2009-10
18	Andhra Pradesh	East Godavari (Old Khammam)	Functional	2008-09
19	Meghalaya	East Khasi Hills	Functional	2008-09
20	Assam	KarbiAnglong	Functional	2008-09

Apart from the above, in the year 2011-12, Govt. of India has also approved 02 special JNVs in the State of Manipur (**District Senapati and District Ukhrul**) dominated by the tribal population. These two special JNVs are also functional during 2013-14. **Thus, total**

660 JNVs {(576+62)+20+2} have been sanctioned out of which 594 (573 + 19+2) are functional. State/UT wise consolidated details of functional and non-functional JNVs is given at Annexure-I together with name of the 62 districts recently approved by Govt. of India, keeping in view the total number of districts targeted as on 31.05.2014 as stated above.

5. Status of 04 Non-functional JNVs:

S. No.	Name of JNV / District and State & year of sanction	Reason for non-functionality	Current status
1	Kamrup Urban (Assam) 2007-08	Due to non availability of assured land & temporary accommodation	Matter regarding allotment of land is at advance stage.
2	Ahmedabad (Gujarat) 2007-08	Will be functional from 2017-18	Phase-A construction work sanctioned & under progress
3	Jammu-II (J & K) 2010-11	Due to non availability of assured temporary accommodation	Phase-A construction work sanctioned & under progress
4	Rampur (UP) 2008-09	Due to non availability of assured suitable temporary accommodation	Phase-A construction work sanctioned & under progress

6. JNVs opened/sanctioned during the last 7 years

The year-wise opening of JNVs during the last 7 years is as under: -

Year	JNVs SANCTIONED	
	During the year	Total
Upto 2009-10	5*	576+17*
2010-11	2*	576+19*
2011-12	Nil	Nil
2012-13	01*	576+20*
2013-14	02**	576+20*+2**
2014-15	Nil	598
2015-16	Nil	598
2016-17	62	598+62=660

*JNVs in districts having large concentration of SC / ST population.

**Two special JNVs in the Districts Ukhrul and Senapati in Manipur State

07. Status of opening JNVs in Tamil Nadu

The Samiti has been regularly taking up the matter with the Govt. of Tamilnadu at various levels for accepting the Scheme of Jawahar Navodaya Vidyalayas but the Govt. of Tamilnadu has not yet accepted the implementation of Navodaya Vidyalaya Scheme in their State. The State Govt. has been objecting the implementation of three-language formula of the JNVs viz., regional language, Hindi and English.

8 Recently approved 62 districts for opening of JNVs

As against the targeted number of districts as on 31.05.2014, proposals were sent to open 62 new JNVs in 68 uncovered districts as per details given below :

No. of districts existing in the country as on 31.05.2014		
Excluding districts in Tamil Nadu State	--	644
No. of districts already covered as on 31.05.2014	--	576
No. of uncovered districts as on 31.05.2014	--	68
Less no. of districts having 100% urban population as on 31.05.2014, i.e. Hyderabad, Central Delhi, New Delhi, Kolkata, Mumbai and Mumbai Sub-urban	--	<u>06</u> 62

A statement showing state-wise details of 62 districts approved recently for opening of JNVs keeping in view the total number of districts in existence as on 31.05.2014 is enclosed at **Annexure-I**. The Samiti is also endeavoring to update the list of uncovered districts by including those newly carved out districts after 31.05.2014 in each State/UT till date where there is no JNV and may refix the target in respect of districts yet to be covered in each State/UT in due course of time after covering the above said 62 uncovered districts.

9 Admission of students in JNVs

Admission in a Jawahar Navodaya Vidyalaya is made on the basis of Selection Test designed and conducted by the Central Board of Secondary Education, New Delhi. The Selection test is non-verbal and class neutral and is so designed to ensure that talented children from rural areas are able to compete without facing any disadvantage. The admission test for Class VI is of 2 hours duration having 3 sections of objective type questions. There are 100 Questions in all. Each question carries one mark. The examination pattern for admission in **class VI** is as under:-

Subject	Time	No. of Question	Marks
Mental Ability	60 Minutes	50	50
Arithmetic	30 Minutes	25	25
Language	30 Minutes	25	25
Total	2 Hours	100	100

For admission in **Class IX**, the examination is conducted in objective/descriptive type with 3 hours duration. The examination pattern is as under:-

S.No.	Subject	Total Marks
01	English	15
02	Hindi	15
03	Maths	35
04	Science	35

10. Eligibility to appear in the JNV Selection Test for Class VI

a) Only the candidates from the district concerned where the Jawahar Navodaya Vidyalaya has been opened are eligible to apply for admission. However, the district where JNV is opened and is bifurcated at a later date, the old boundaries of the district are considered for the purpose of eligibility for admission into JNVST, in case a new Vidyalaya has not been started in newly bifurcated district as yet.

b) A candidate appearing for the selection test must be studying in Class V for whole of the academic session in a Government/Government aided or other recognized schools or schools under schemes of "Sarva Shiksha Abhiyan" or 'B' certificate competency course of National Institute of Open Schooling in the same district where he/she is seeking admission.

c) The candidate seeking admission must be within the age group between 9 to 13 years. The cut of date for age is 1st May of the year. This will apply to candidates of all categories, including those who belong to the Scheduled Castes (SCs) and Scheduled Tribes (STs).

d) No candidate is eligible to appear in the JNVST for the second time, under any circumstances.

- e) A candidate claiming admission from rural quota must have studied and passed classes-III, IV and V from a Govt./Govt. aided/recognized school spending one full academic in the session each year in a school located in rural areas.
- f) The JNVST for Class VI is conducted in 21 languages.

11 Eligibility to appear in the JNV Test for Class IX

In order to optimally utilize the infrastructure and facilities available in the Vidyalayas, the vacant seats in Class IX is filled up through a selection test. The eligibility condition for the students is as follows:-

- a) Only those candidates who have studied in Class VIII in one of the Govt./Govt. recognized schools of the district where the Jawahar Navodaya Vidyalaya is functioning can seek admission in Class IX.
- b) A candidate seeking admission must be between the age group 13-16 years on 1st May of the year of admission for which the Selection Test is conducted. This applies to all categories of candidates including those who belong to the Scheduled Castes and Scheduled Tribes.
- c) Medium of Language for Examination is English/Hindi.

12 Registration of students for the Jawahar Navodaya Vidyalaya Selection Test (JNVST)

The year-wise registration figures, for admission in Class VI, are as under: -

Status of Jawahar Navodaya Vidyalaya Selection Test for VI class	Year	Registered	Appeared	Selected
	2011-12	1709087	1344567	40344
	2012-13	1651491	1477241	40425
	2013-14	1817859	1622736	40453
	2014-15	1880225	1709144	41804
	2015-16	2086927	1891092	41663

In order to optimally utilize the infrastructure and staff facilities available in Jawahar Navodaya Vidyalayas, vacant seats are filled up in Class-IX through a Selection Test. The detail regarding candidates registered, appeared and selected in Class-IX through lateral entry test during last five years is as follows : -

Status of Jawahar Navodaya Vidyalaya Selection Test for IX class	Year	Registered	Appeared	Selected
	2010-11	84151	75710	3150
	2011-12	90251	78409	4244
	2012-13	109205	94864	4171
	2013-14	94121	83188	4346
	2014-15	81770	73786	4236
	2015-16	86193	75768	4649

13 Details of students studying in the JNVs:-

Enrolment figure of students as on 31.12.2016

Total number of students	NUMBER	BOYS	GIRLS	RURAL	URBAN	GEN	SC	ST
	253659	154249	99410	198638	55021	141029	63914	48716
	%AGE	60.81	39.19	78.31	21.69	55.60	25.20	19.21

14 Reservation Policy for admitting students in the JNVs

- a) At least 75% seats in a district are filled by candidates selected from rural areas and the remaining seats are filled from urban areas of the district.
- b) Reservation of seats in favour of children belonging to scheduled castes and scheduled Tribes is provided in proportion to their population in the concerned district provided that no district, such reservation will be less than the national average (15% for SC and 7.5% for ST) but subject to a maximum of 50% for both the categories (SC & ST) taken together. These reservations are interchangeable and over and above the candidates selected under open merit.
- c) One third of the total seats are filled up by girls.
- d) There is a provision for reservation of 3% seats for differently abled children (i.e. Orthopaedically challenged, hearing impaired and visually challenged).

15 Performance of JNV students in the CBSE examination

The performance of JNVs in the Class X & Class XII CBSE Examinations is as under: -

CBSE RESULTS – CLASS X & XII – PASS PERCENTAGE

CBSE Result	Year	Class	No. of Vidyalayas	No. of students appeared	No. of students passed	Pass %
	2011	X	537	33,157	32,999	99.52
		XII	444	21,503	20,827	96.86
	2012	X	551	34,684	34,537	99.58
		XII	458	22,968	22,040	95.96
	2013	X	557	35,310	35,214	99.73
		XII	490	25,807	24,812	96.14
	2014	X	567	35879	35808	99.80
		XII	502	26516	25897	97.67
	2015	X	575	36885	36783	99.72
		XII	511	26981	26147	96.91
	2016	X	580	37915	37470	98.83
		XII	520	27481	26573	96.70

As far as assessment for academic achievement of the JNV is concerned, one criterion can be the performance in board examinations. The performance for JNVs as a whole is shown in the table given below:-

Class-X (Pass percentage)

S. No	School System	2012	2013	2014	2015	2016
1.	CBSE	98.19	98.76	98.87	97.32	96.21
2.	NVS	99.58	99.73	99.80	99.72	98.83
3.	KVS	99.36	99.70	99.46	99.39	98.85
4.	Independent	98.20	99.46	99.44	98.19	97.72

Class-XII (Pass percentage)

S. No.	School System	2012	2013	2014	2015	2016
1.	CBSE	80.19	82.10	82.86	82.00	83.05
2.	NVS	95.96	96.14	97.67	96.91	96.70
3.	KVS	94.13	94.81	97.37	94.75	95.43
4.	Independent	80.11	82.31	82.77	81.08	82.40

16. Use of computers in the JNVs for the teaching learning process

- 588 JNVs have Computer Aided Education.
- 554 JNVs have been provided with laptops.
- 516 JNVs have Smart Classrooms with 29" colour TV connected to computer.
- 02 Multimedia Projectors in each of the 554 JNVs.
- 33 JNVs have been developed as Smart Schools.
- In 373 JNVs, facility of web based teaching & learning has already been introduced.

- More than 80% Teachers (about 10,000) have undergone structured training of 15 days in basic operations and computer aided education.
- About 50% of non-teaching staff have also undergone computer training.
- Students and teachers have been attempting to develop collaborative projects using the advantage of network facilities available.

17 Migration of students.

One of the important features of the Navodaya Vidyalaya Scheme is the migration of students from one Navodaya Vidyalaya in a particular linguistic region to another Vidyalaya in a different linguistic region. It aims at promoting understanding of the diversity and plurality of India's culture and people amongst the students. According to the Scheme, 30% of children from one JNV are migrated to another JNV at Class – IX level. Migration takes place generally between Hindi Speaking and Non- Hindi Speaking districts. In the Hindi-speaking districts, the third language taught is the language of the students migrating to that Vidyalaya from a non-Hindi region. In non-Hindi regions, JNVs follow the normal three-language formula, viz. regional language, Hindi and English with Hindi/English as medium from Class-VIII or IX.

18. Transfer policy for the employees of NVS

Notification for implementation of transfer policy of employees of the NVS including teaching and non-teaching has been issued during April 2012. The salient features of this policy are as under:-

- To ensure transparency in transfers while ensuring efficient functioning.
- Tenure of posting at various levels prescribed.
- Provide for posting adequate female teacher in each Vidyalaya to ensure safety of girl students.
- Tenure of posting in north east region and other hard stations made compulsory for officers and staff.
- Transfer and displacement of staff to be decided on the basis of transfer count and displacement count to be worked out as per clearly defined norms.
- Regional Language Teachers working in Hindi Speaking States to be considered for transfer to native State after completion of 05 years and teachers working in native state for 05 years and above to be transferred in their places.

In pursuance to the decision taken in the XXXIII Executive Committee Meeting held on 01.07.2014, Samiti has invited suggestions from the employees and considering the same, a revised draft transfer policy has been prepared and uploaded on the NVS Website, inviting further suggestions from the stakeholders. After duly considering the views of the stakeholders, the transfer policy was referred to the Ministry for approval. Till such time approval is received by NVS, the transfers are being effected as per the existing transfer policy of 2012.

19 Position regarding providing pension to the employees of the Samiti

The staff of Navodaya Vidyalaya Samiti has been demanding the implementation of the Pension Scheme under the CCS Pension Rules (1972) and the Government is in receipt of large number of memorandum on this issue. The introduction of old Pension Scheme has also been recommended by the Parliament Standing Committee of the Ministry of Human Resource Development in its 154th Report submitted in 2005. Y.N. Chaturvedi Committee, set up in 2001 by Ministry of HRD, to review the functioning of Navodaya Vidyalaya Samiti had also recommended the introduction of old Pension Scheme for the employees of NVS. The Ministry of HRD had also taken up the issue of introduction of the Pension Scheme in NVS, under the CCS Pension Rule (1972), with the Ministry of Finance 4 times in the past viz. 1989, 1990, 1992 and 1998 but the Ministry of Finance did not agree to the same. The Ministry of HRD had circulated a Draft Cabinet Note in July 2006 proposing to cover the employees who joined NVS before 1.1.2004 under the CCS Pension Rule (1972) and to cover the employees joining on or after 1.1.2004 under the New Pension Scheme. However, the Department of Expenditure, Ministry of Finance did not agree to extension of the old

Pension Scheme to the employees of the Samiti. Subsequently, the Cabinet Committee of Economic Affairs in its meeting held on 31.7.2008 has approved (i) introduction of the New Pension Scheme of Government of India to all regular NVS employees joining NVS after the date of notification and (ii) giving an option to the regular employees of NVS as on the date of notification of New Pension Scheme to continue with the existing CPF Scheme or to join the New Pension Scheme. In the later case, the amount accumulated in the CPF account of the employee will be transferred to the pension fund under the new Pension Scheme. Accordingly with the approval of Ministry of HRD, a notification for introduction of New Pension Scheme was issued vide Samiti's notification dated 6.8.2009. The staff who have joined the Samiti before 1.1.2004 have not yet accepted the New Pension Scheme and have been agitating for grant of GPF cum pension scheme as per CCS Pension Rule 1972.

On January 20, 2015 Supreme Court of India has dismissed the writ and appeal of employees of NVS for extending pension under CCS Pension Rule (1972).

20. Facilities for training of staff of JNVs

05 NLIs are functional at the following places :-

S. NO.	NLI	STATE/UT
1.	Chandigarh	Chandigarh
2.	South Goa	Goa
3.	NOIDA	Uttar Pradesh
4.	Guntur	Andhra Pradesh
5.	Ranga Reddy	Andhra Pradesh

21. Status of construction of JNVs

Status of JNVs sanctioned, functioning on permanent site, status of construction, land not available and other details: -

Total number of JNVs sanctioned	:	660 (576 +62+20*+2**)
Total number of JNVs functional	:	594 (573+19*+02**)
Functioning from permanent site	:	549 (543 +6*)
Number of JNVs non-functional	:	04 (3 + 1*)
JNVs functioning from the temporary site	:	45 (30+13*+02**)
JNVs identified for construction under PPP mode	:	05 JNVs

* Additional JNVs sanctioned in 20 districts having large concentration of S.C. / S.T.

Population.

** Additional JNVs sanctioned in Manipur State

22 Budgetary allocation and expenditure of the Samiti

The programmes and activities of the Samiti are fully financed by the Ministry of HRD. The year wise detail of budget allocation and expenditure is as under :-

BUDGET ALLOCATION	Year	Budget Allocated/Released			Expenditure incurred		
		Non-Plan	Plan	Total	Non-Plan	Plan	Total
	(Amount-in Crore)						
	2010-11	370.40	1285.00	1655.40	382.25	1285.12	1667.37
	2011-12	421.90	1200.00	1621.90	431.76	1141.60	1573.36
	2012-13	471.40	1250.00	1721.40	503.10	1250.90	1754.00
	2013-14	496.05	1250.00	1746.05	570.20	1368.93	1939.13
	2014-15	538.40	1474.53	2012.93	555.55	1527.13	2082.68
	2015-16	511.00	1774.14	2285.14	546.10	1705.09	2251.19
	2016-17	621.24	1993.54	2614.78			

23 Facilities for the students in the JNVs

Education in the Jawahar Navodaya Vidyalays, including boarding & lodging as well as expenses on uniform, textbooks, stationery, rail/bus fare from school to the homes etc., are free for all students.

Norms of Expenditure on Students in Jawahar Navodaya Vidyalayas is as under:-

Direct expenditure per student	S. No.	Item	Revised Rates of Mess expenditure (Effective from 1.8.2016 onwards) Rates
	1.	Mess Expenditure	<p>For JNVs located at other than hard and difficult areas</p> <p>Rs.12420/-Per student per year (Rs.1380/- per student per month for 9 months)</p> <p>In addition, for miscellaneous mess expenditure including fuel for cooking, cleaning/washing and wages for casual workers engaged for cooking, an additional amount of Rs. 307/- per child per month (for 9 months) is also approved, which also includes the additional cost @Rs. 100/- per student per month on account of increase in the price of LPG cylinders.</p>
		<p>For JNVs located at hard and difficult areas</p> <p>Rs.14490/-Per student per year @ (Rs.1,610/- per student per month for 9 months)</p> <p>In addition, for miscellaneous mess expenditure including fuel for cooking, cleaning/washing and wages for casual workers engaged for cooking, an additional amount of Rs. 307/- per child per month (for 9 months) is also approved, which also includes the additional cost @Rs. 100/- per student per month on account of increase in the price of LPG cylinders.</p>	
2.	Uniforms	<p>(i) Rs. 2000/- per student per annum for JNVs located in temperate climate/costal areas.</p> <p>(ii) Rs. 2500/- per student per annum for JNVs located in extreme summer and normal winter areas</p> <p>(iii) Rs. 2800/- per student per annum for JNVs located in extreme winter areas.</p>	
3.	Text books	Rs. 400/- per student per year	
4.	Daily Use Items	Rs. 1000/- per student per year	
5.	Other expenditure on students including stationary, travel, medical, CBSE fees	<p>(i) Medical Expenses @ Rs. 30/- per child per month for 09 months = Rs. 270/-</p> <p>(ii) Stationery – Rs. 85/-</p> <p>(iii) Bedding – Rs. 600/-</p> <p>(iv) Appointment of part time Medical Officer/Doctor</p> <p>a) Honorarium to be paid/Month Rs 20000/ if the distance of JNV is more than 10 Km from the Taluka Hq and more than 25 Km from Dist.Hq(9x20000=180000/-) and in JNVs located in hard and difficult stations.</p> <p>b) In other JNVs it is Rs 5000pm(9x5000=45000/)</p> <p>(v) CBSE fees – Actuals</p> <p>(vi) School Bag for class VI, IX & XI students only – Rs. 300/-</p> <p>(vii) Travel Expenses –@ Rs. 20/- per child per month for 09 months = Rs. 180/- for local journey, actual III AC class in rail/ AC bus fare for outstation official journey.</p>	

	6.	Daily allowance to student during journey only for participating in various events/activities outside the JNV.	Rs. 150/- per day
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24 Average operation expenditure per student per annum

The average operation expenditure per student per annum is as under :-

Year	Average Operational Expenditure per student per annum (approx.)
2008-09	Rs. 41,763/-
2009-10	Rs. 52,441/-
2010-11	Rs. 54,708/-
2011-12	Rs. 58,753/-
2012-13	Rs.64,234/-
2013-14	Rs. 71,166/-
2014-15	Rs. 75478/-
2015-16	Rs. 79853/-

25. Vacancy position of staff in NVS (Hqrs./ROs) & JNVs.

Staff Sanctioned in JNVs upto 31.12.2016	Sl. No.	Category of Posts	Posts Sanctioned	In position	Vacant
	1	Principals	589	486	103
	2	Vice-Principals	453	388	65
	3	PGTs	4618	3527	1091
	4	TGTs	5322	4207	1115
	5	Misc. Categories teachers	3097	2585	512
	6	Non-teaching staff	9204	7412	1792
		Total	23283	18605	4678

Status of staff in NVS (Hqrs./ROs) as on 30.01.2017

Sanctioned	In position	Vacant
487	381	106

26. Operational Expenditure of a JNV.

OPERATIONAL & CAPITAL EXPENDTURE ON ESTABLISHMENT OF A NEW NAVODAYA VIDYALAYA CONTAINING 80 STUDENTS IN EACH CLASS FROM VI TO XII (As on 01.12.2015).

A. Operational Expenditure (Anticipated) :

(Amount-in Lacs)

Class / Level	Recurring Expenditure			Non-Recurring Expenditure	Total Recurring & Non-recurring
	Staff Payments-Salaries etc.	Other Recurring Expenditure	Total		
VI	70.00	37.00	107.00	33.00	140.00
VII	90.00	58.00	148.00	13.00	161.00
VIII	112.00	80.00	192.00	13.00	205.00
IX	163.00	106.00	269.00	18.00	287.00
X	179.00	128.00	307.00	16.00	323.00
XI	223.00	151.00	374.00	20.00	394.00
XII	223.00	168.00	391.00	17.00	408.00

B. CAPITAL EXPENDITURE (i.e Construction of a Building for a Vidyalaya):

Rs.23.16 crore (approx.) per Vidyalaya Building as per CPWD drawings and cost based on CPWD PAR 04/2016.

-(1st Year-10%, IIInd Year-45%, IIIrd Year-45%).

27. NORMS FOR CREATION OF POST IN JAWAHAR NAVODAYA VIDYALAYAS

POST GRADUATE TEACHERS	
Class IX	One PGT each for His/Geo, Maths and Biology
Class X	One PGT each for Hindi and English
Science Stream	One PGT each for Chemistry and Physics
Humanities Stream	One PGT Geo/His. and Economics
Commerce Stream	One PGT each for Commerce and Economics
Vocational Stream	As per subject requirement on contractual basis
TRAINED GRADUATE TEACHERS	
Hindi and English	One each in Class VI to all the Vidyalayas, Second in class VIII or above as per requirement based on the teaching load.
Third language	One in Class VI to all the Vidyalayas, Second TGT in class IX or above as per requirement based on teaching load.
Science	One in class VII to all the Vidyalayas.
Social Studies	One in class VI to all the Vidyalayas.
Mathematics	One in class VI to all the Vidyalayas and second in class XII as per requirement based on teaching load subject to having Science Stream.
MISC. CATEGORY TEACHERS	
Music teachers	One in class VI to all the Vidyalayas (in Class VI, Music Teacher is to be appointed only on part-time basis).
Art teachers	One in Class VII to all the Vidyalayas
PET	One in VI to all the Vidyalayas and the second PET in class IX or above with enrolment more than 240
SUPW	At present, no new post is sanctioned pending ban on recruitment.
Librarian	One in Class VIII to all the Vidyalayas.
NON-TEACHING STAFF	
Office Supdt.	One post to the Vidyalayas in Class IX or above on having enrolment of 240 or above.
Staff Nurse	One post to all the Vidyalayas
UDC	One post in Class VII
Catering Assistant	One post to the Vidyalayas in Class IX or above on having enrolment of 150 or above.
LDC	One post to the Vidyalaya in class VI and second post in Class VII
Store Keeper	One to the Vidyalayas in class IX having student enrolment of 240 or above.
Driver	One post to the Vidyalaya which have been provided with vehicle.
Electrician-cum-Plumber	One post to the Vidyalaya on shifting to their permanent sites and having a transformer.
Cook	One post to all the Vidyalayas.
Lab Attendant	One post to the Vidyalaya in Class IX
Chowkidar	One post of the Vidyalayas in Class VI and second post on having enrolment of 400 or above.
Chowkidar-cum-sweeper	One post to the Vidyalayas in class VI and second post on having an enrolment of 200 or above.
Mess Helper	One post to the Vidyalayas in class VI and second post on having an enrolment of 200 or above.
Matron	One post to the Vidyalaya on having enrolment or 100 girls students.

FACT SHEET – NVS

❖ No. of districts to be covered (Districts notified up to 31.05.2014 except Tamil Nadu state)	:	644
❖ No. of Jawahar Navodaya Vidyalayas (JNVs) (Sanctioned) (576+20*+2**) + 62(newly sanctioned)	:	598 + 62= 660
❖ No. of Functional JNVs (573+19*+2**)	:	594
❖ No. of non-functional JNVs (3+1*) (1.Ahmedabad (functional from 2017-18) 2. Kamrup Urban (Assam) 3. Rampur (U.P.) 4. Jammu* (J&K)	:	4+62=66
❖ No. of JNVs functional in permanent site (549)	:	543 + 06*
❖ No. of JNVs functional in temporary site	:	45 (30+13*+02**)
❖ No. of Regional Offices	:	08
❖ No. of students as on 31.12.2016	:	253659
❖ Rural students	:	198638
❖ Percentage of Rural students	:	78.31%
❖ Girl students	:	99410
❖ Percentage of girls students	:	39.19%
❖ No. of SC students	:	63914
❖ Percentage of SC students	:	25.20%
❖ No. of ST students	:	48716
❖ Percentage of ST students	:	19.21%

* Additional JNVs set up in districts having large concentration of SC/ST population.

** Two special JNVs sanctioned for Manipur State

LIST OF 62 NEWLY APPROVED JNVs.

S. NO	STATE	NAME OF DISTRICT
1	Andaman & Nicobar	1. South Andaman
2	Arunachal Pradesh	2. Tirap 3. Capital Complex (Itanagar)
3	Karnataka	4. Kolar 5. Ramanagara 6. Gulbarga
4	Delhi	7. East Delhi 8. West Delhi 9. North Delhi 10. South Delhi 11. North East Delhi 12. Shahdara* 13. South East Delhi*
5	Rajasthan	14. Pratapgarh
6	Haryana	15. Palwal
7	West Bengal	16. Malda 17. Jalpaiguri
8	Jharkhand	18. Ramgarh 19. Khunti
9	Maharashtra	20. Bhandara
10	Gujarat	21. Surat 22. Dwarka 23. Junagarh 24. Botad 25. Mahisagar 26. Chota Udaipur 27. Morbi 28. Sabar Kantha
11	Chattisgarh	29. Narayanpur (Bastar) 30. Bijapur (Dantewada) 31. Balodabazar 32. Gariyaband 33. Bemetara 34. Balod 35. Mungeli 36. Sukma 37. Kondagaon 38. Balrampur 39. Surguja
12	Madhya Pradesh	40. Singrauli 41. Jhabua 42. Agar Malwa
13	Punjab	43. Gurdaspur 44. Fazilaka
14	Jammu & Kashmir	45. Srinagar 46. Bandipura 47. Ramban 48. Kishtwar 49. Phulwama
15	Uttar Pradesh	50. Kasganj 51. Sultanpur 52. Shamli 53. Hapur 54. Badayun
16	Tripura	55. Shepahijala 56. Unakoti 57. West Tripura 58. South Tripura
17	Meghalaya	59. East Jantia Hills 60. South West Khasi Hills 61. South West Garo Hills 62. North Garo Hills

Note:

- (1) The above position is excluding the districts of Tamil Nadu State.
- (2) No. of Urban districts = 06
- (3) Scheme does not have provision of opening of JNVs in Urban districts.
- (4) No. of districts where JNVs are approved = 68-6 (Urban districts) = 62